Seventeenth Series, Vol. XII No.1 Monday, July 19, 2021
Ashadha 28, 1943 (Saka)

LOK SABHA DEBATES

(Original Version)

Sixth Session

(Seventeenth Lok Sabha)

(Vol. XII contains Nos.1 to 10)

LOK SABHA SECRETARIAT
NEW DELHI

EDITORIAL BOARD

Utpal Kumar Singh

Secretary-General
Lok Sabha

Suman Arora

Joint Secretary

Suman Rattan

Director

Narad Prasad Kimothi

Srivilasa Pandey

Joint Director

Meenakshi Rawat

Editor

© 2021 Lok Sabha Secretariat

None of the material may be copied, reproduced, distributed, republished, downloaded, displayed, posted or transmitted in any form or by any means, including but not limited to, electronic, mechanical, photocopying, recording or otherwise, without the prior permission of Lok Sabha Secretariat. However, the material can be displayed, copied, distributed and downloaded for personal, non-commercial use only, provided the material is not modified and all copyright and other proprietary notices contained in the material are retained.

C O N T E N T S

Seventeenth Series, Vol. XII, Sixth Session, 2021/1943 (Saka)
No.01 Monday, July 19, 2021/Ashadha 28, 1943(Saka)

S U B J E C T	P A G E S
ALPHABETICAL LIST OF MEMBERS OF SEVENTEENTH LOK SABHA	6-33
OFFICERS OF LOK SABHA	34
COUNCIL OF MINISTERS	35-45
NATIONAL ANTHEM	47
MEMBERS SWORN	47
INTRODUCTION OF MINISTERS	48-56
OBITUARY REFERENCES	57-69
ORAL ANSWER TO QUESTION	
Starred Question No.1	72
WRITTEN ANSWERS TO QUESTIONS	
Starred Question Nos.2 to 20	73-130
Unstarred Question Nos.1 to 230	131-813

PAPERS LAID ON THE TABLE 815-817

MATTERS UNDER RULE 377 818-840

(i) Need to open new sections from class first to tenth in Kendriya Vidyalaya, BSF, Chakur in Latur Parliamentary Constituency, Maharashtra

Shri Sudhakar Tukaram Shrangare 818-819

(ii) Need to develop Tiger Reserve in Kumbhalgarh, Rajasthan

Sushri Diya Kumari 820

(iii) Regarding notification of Ministry of Defence pertaining to restricted zones

Dr. Sujay Vikhe Patil 821

(iv) Regarding grant of CCS Pension to Navodaya Vidyalaya staff.

Shrimati Sangeeta Kumari Singh Deo 822

(v) Need to provide irrigation facilities under Pradhan Mantri Krishi Sinchai Yojana in backward areas of Bharuch Parliamentary Constituency, Gujarat

Shri Mansukhbhai Dhanjibhai Vasava 823

(vi) Need to formulate an appropriate export-import policy for the betterment of onion growers

Shrimati Raksha Nikhil Khadse 824

(vii) Regarding increase in number of doctors and hospital beds in Odisha

Shrimati Aparajita Sarangi 825

(viii) Need to develop waterlogged low land in Bahiyara in Maharajganj Parliamentary Constituency, Bihar as a fishing hub

Shri Janardan Singh Sigriwal 826

(ix) Need to include OBC census in Census 2021

Shri Ramdas Tadas 827

(x) Regarding updating the Scheduled Areas (Maharasthra) Order, 1985

Dr. Heena Vijaykumar Gavit 828

(xi) Regarding protest in Union Territory of Lakshdweep over the draft policy changes promulgated by the Administrator

Shri Hibi Eden 829

(xii) Regarding road accidents in Palakkad district.

Shri V.K. Sreekandan 830

(xiii) Regarding compassionate employment for eligible family members of Covid-19 deceased employees

Shri Kodikunnil Suresh 831

(xiv) Regarding concrete action to check inflation

Shri S. Jagathrakshakan 832

(xv) Regarding doubling of Farmers' income.

Shri Balashowry Vallabhaneni 833

(xvi) Need to construct a platform shed at the Canning Railway station in West Bengal

Shrimati Pratima Mondal 834

(xvii) Regarding inclusion of road from Mangalpur (Gopalganj) to Saran Border in Bihar under National Highway

Dr. Alok Kumar Suman 835

(xviii) Regarding setting up of a permanent bench of the High Court in Berhampur, Odisha

Shri Chandra Sekhar Sahu 836

(xix) Need to ensure payment of sugarcane arrears to farmers by sugar mills in Uttar Pradesh

Shri Malook Nagar 837

(xx) Regarding development of Mega Tourism near Kaleshwaram Lift Irrigation project, Telangana

Shri Kotha Prabhakar Reddy 838

(xxi) Regarding Railway projects causing discontent among farmers

Shri Shriniwas Dadasaheb Patil 839

(xxii) Regarding introduction of daily express train between Chennai and Karaikkudi and passenger trains between Thiruvarur and Karaikudi

Shri M. Selvaraj 840

STATEMENT BY MINISTER

Reported use of Spyware Pegasus to compromise phone data of some persons as reported in media on 18th July, 2021

Shri Ashwini Vaishnaw 844-848

***ANNEXURE – I**

Member-wise Index to Starred Questions 834

Member-wise Index to Unstarred Questions 835-840

***ANNEXURE – II**

Ministry-wise Index to Starred Questions 841

Ministry-wise Index to Unstarred Questions 842

* Available in Master copy of the Debate, placed in Library.

ALPHABETICAL LIST OF MEMBERS OF SEVENTEENTH LOK SABHA

Abdullah, Dr. Farooq (Srinagar)

Adhikari(Dev), Shri Deepak (Ghatal)

Adhikari, Shri Dibyendu (Tamluk)

Adhikari, Shri Sisir Kumar (Kanthi)

Agrawal, Shri Rajendra (Meerut)

Ahluwalia, Shri S.S. (Bardhaman-Durgapur)

Ahmed, Shrimati Sajda (Uluberia)

Ajgalley, Shri Guharam (Janjgir-Champa)

Ajmal, Shri M. Badruddin (Dhubri)

Ali, Kunwar Danish (Amroha)

Amarappa, Shri Karadi Sanganna (Koppal)

Ambareesh, Shrimati Sumalatha (Mandya)

Anand, Shri D.M. Kathir (Vellore)

Angadi, Shrimati Mangal Suresh (Belgaum)

Annadurai, Shri C. N. (Tiruvannamalai)

Ansari, Shri Afzal (Ghazipur)

Antony, Shri Anto (Pathanamthitta)

Anuradha, Shrimati Chinta (Amalapuram)

Ariff, Adv. A. M. (Alappuzha)

Aujla, Shri Gurjeet Singh (Amritsar)

Azad, Shrimati Sangeeta (Lalganj)

Baalu, Shri T.R. (Sriperumbudur)

Bachegowda, Shri B.N. (Chikkballapur)

Badal, Shri Sukhbir Singh (Firozpur)

Badal, Shrimati Harsimrat Kaur (Bathinda)

Baghel, Prof. S.P. Singh (Agra)

Baghel, Shri Vijay (Durg)

Baheria, Shri Subhash Chandra (Bhilwara)

Baij, Shri Deepak (Bastar)

Balyan, Dr. Sanjeev Kumar (Muzaffarnagar)

Bandyopadhyay, Shri Sudip (Kolkata Uttar)

Banerjee, Shri Abhishek (Diamond Harbour)

Banerjee, Shri Kalyan (Sreerampur)

Banerjee, Shri Prasun (Howrah)

Bapat, Shri Girish Bhalchandra (Pune)

Barla, Shri John (Alipurduars)

Barne, Shri Shrirang Appa (Maval)

Barq, Dr. Shafiqur Rahman (Sambhal)

Baruah, Shri Pradan(Lakhimpur)

Basavaraj, Shri G. S. (Tumkur)

Basheer, Shri E. T. Mohammed (Ponnani)

Behanan, Shri Benny (Chalakudy)

Beniwal, Shri Hanuman (Nagaur)

Bey, Shri Horen Sing (Autonomous District)

Bhabhor, Shri Jasvantsinh Sumanbhai (Dahod)

Bhagat, Shri Sudarshan (Lohardaga)

Bhamre, Dr. Subhash Ramrao (Dhule)

Bharat, Shri Margani (Rajahmundry)

Bhargava, Shri Ramakant (Vidisha)

Bhatia, Shri Sanjay (Karnal)

Bhatt, Adv. Ajay (Nainital-Udhamsingh Nagar)

Bhatt, Shrimati Ranjanben (Vadodara)

Bholanath ‘B.P. Saroj’, Shri (Machhlishahr)

'Bhole', Shri Devendra Singh (Akbarpur)

Bhoumik, Kumari Pratima (Tripura West)

Bidhuri, Shri Ramesh (South Delhi)

Bind, Shri Ramesh (Bhadohi)

Birla, Shri Om (Kota)

Bisen, Dr. Dhal Singh (Balaghat)

Bisoyi, Shrimati Pramila (Aska)

Bista, Shri Raju (Darjeeling)

Bohra, Shri Ramcharan(Jaipur)

Bordoloi, Shri Pradyut (Nowgong)

Borlakunta, Dr.Venkatesh Netha (Peddapalle)

Chahar, Shri Rajkumar (Fatehpur Sikri)

Chakraborty, Sushri Mimi (Jadavpur)

Chandel, Kunwar Pushpendra Singh (Hamirpur)

Chandra Sekhar , Shri Bellana (Vizianagaram)

Chandra, Shri Girish (Nagina)

Chatterjee, Shrimati Locket (Hooghly)

Chaudhary, Shri P. P. (Pali)

Chaudhary, Shri Pankaj (Maharajganj)

Chaudhary, Shri Santokh Singh(Jalandhar)

Chaudhuri, Sushri Debasree (Raiganj)

Chauhan, Shri Devusinh (Kheda)

Chavda, Shri Vinod Lakhamshi (Kachchh)

Chazhikadan, Shri Thomas (Kottayam)

Chellakumar, Dr. A. (Krishnagiri)

Chidambaram, Shri Karti P. (Sivaganga)

Chikhlikar, Shri Prataprao Patil (Nanded)

Chinraj, Shri A.K.P. (Namakkal)

Choubey, Shri Ashwini Kumar (Buxar)

Choudhary, Shri Bhagirath (Ajmer)

Choudhary, Shri Chandra Prakash (Giridih)

Choudhary, Shri Kailash (Barmer)

Choudhary, Shri Pradeep Kumar (Kairana)

Chouhan, Shri Nihal Chand (Ganganagar)

Chowdhury, Shri Abu Hasem Khan (Maldaha Dakshin)

Chowdhury, Shri Adhir Ranjan (Baharampur)

Chudasama, Shri Rajesh Naranbhai(Junagadh)

Dabhi, Shri Bharatsinhji Shankarji (Patan)

Dadarao, Shri Danve Raosaheb (Jalna)

Damor, Er. Guman Singh (Ratlam)

Darbar, Shri Chattar Singh (Dhar)

Das, Shri Pallab Lochan (Tezpur)

Dastidar, Dr. Kakoli Ghosh (Barasat)

Deb, Shri Nitesh Ganga (Sambalpur)

Deol, Shri Sunny (Gurdaspur)

Devarayalu, Shri Lavu Srikrishna (Narasaraopet)

Devendrappa, Shri Y. (Bellary)

Devi, Shrimati Annpurna (Kodarma)

Devi, Shrimati Rama (Sheohar)

Devi, Shrimati Veena (Vaishali)

Dhaduk, Shri Rameshbhai L. (Porbandar)

Dhanorkar,Shri Balubhau *alias* Suresh Narayan (Chandrapur)

Dharmapuri, Shri Arvind (Nizamabad)

Dhotre, Shri Sanjay Shamrao (Akola)

Diler, Shri Rajveer (Hathras)

Dubey, Dr. Nishikant (Godda)

Dubey, Shri Vijay Kumar (Kushi Nagar)

Duggal, Sushri Sunita (Sirsa)

Dwivedi, Shri Harish (Basti)

Eden, Shri Hibi (Ernakulam)

Faizal P.P. Shri Mohammed (Lakshadweep)

Firojiya, Shri Anil (Ujjain)

Gaddigoudar, Shri P. C. (Bagalkot)

Gadkari, Shri Nitin Jairam (Nagpur)

Galla, Shri Jayadev (Guntur)

Gambhir, Shri Gautam (East Delhi)

Gandhi, Shri Feroze Varun (Pilibhit)

Gandhi, Shri Rahul (Wayanad)

Gandhi, Shrimati Maneka Sanjay (Sultanpur)

Gandhi, Shrimati Sonia (Raebareli)

Ganeshamurthi, Shri A. (Erode)

Gangwar, Shri Santosh Kumar (Bareilly)

Gao, Shri Tapir (Arunachal East)

Gautam, Shri Satish Kumar (Aligarh)

Gavit, Dr. Heena Vijaykumar (Nandurbar)

Gavit, Shri Rajendra Dhedya (Palghar)

Gawali (Patil), Shrimati Bhavana (Yavatmal-Washim)

Geetha Viswanath, Shrimati Vanga (Kakinada)

Ghosh, Shri Dilip (Medinipur)

Gill, Shri Jasbir Singh (Khadoor Sahib)

Gnanathiraviam, Shri S. (Tirunelveli)

Godse, Shri Hemant Tukaram(Nashik)

Gogoi, Shri Gaurav (Kaliabor)

Gogoi, Shri Topon Kumar (Jorhat)

Goswami, Shri Dulal Chandra (Katihar)

Gowda, Shri D.V. Sadananda (Bangalore North)

Gupta, Shri Sangam Lal (Pratapgarh)

Gupta, Shri Sudheer (Mandsour)

Gurumoorthy, Shri Maddila (Tirupati)

Hans, Shri Hans Raj (North West Delhi)

Hansdak, Shri Vijay Kumar (Rajmahal)

Haridas, Kumari Ramya (Alathur)

Hasan, Dr. S.T. (Moradabad)

Hegde, Shri Anantkumar (Uttara Kannada)

Hemamalini, Shrimati (Mathura)

Hembram, Shri Kunar (Jhargram)

Irani, Shrimati Smriti Zubin (Amethi)

Jadav, Dr. Umesh G. (Gulbarga)

Jadhav, Shri Prataprao (Buldhana)

Jadhav, Shri Sanjay (Parbhani)

Jadon, Dr. Chandra Sen (Firozabad)

Jagathrakshakan, Shri S. (Arakkonam)

Jahan, Shrimati Nusrat (Basirhat)

Jaiswal, Dr. Sanjay (Paschim Champaran)

Jaleel, Shri Syed Imtiaz (Aurangabad)

Jardosh, Shrimati Darshana Vikram (Surat)

Jatua, Shri Choudhury Mohan (Mathurapur)

Jaunapuria, Shri Sukhbir Singh (Tonk–Sawai Madhopur)

Jawed, Dr. Mohammad (Kishanganj)

Jayakumar, Dr. K. (Tiruvallur)

Jigajinagi, Shri Ramesh Chandappa (Bijapur)

Jolle, Shri Annasaheb Shankar (Chikkodi)

Joshi, Prof. Rita Bahuguna (Allahabad)

Joshi, Shri C. P. (Chittorgarh)

Joshi, Shri Pralhad (Dharwad)

Jothimani, Sushri S. (Karur)

Jyoti, Sadhvi Niranjan (Fatehpur)

Kachhadiya, Shri Naranbhai (Amreli)

Kaiser, Choudhary Mehboob Ali (Khagaria)

Kamait, Shri Dileshwar (Supaul)

Kapoor, Shri Kishan (Kangra)

Karandlaje, Kumari Shobha (Udupi Chikmagalur)

Karunanidhi, Shrimati Kanimozhi (Thoothukkudi)

Kashyap, Shri Dharmendra (Aonla)

Kashyap, Shri Suresh (Shimla)

Kaswan, Shri Rahul (Churu)

Katara, Shri Kanakmal (Banswara)

Kataria, Shri Rattan Lal (Ambala)

Kateel, Shri Nalin Kumar (Dakshina Kannada)

Katheria, Dr. Ram Shankar (Etawah)

Kaur, Shrimati Preneet (Patiala)

Kaushik, Shri Ramesh Chander (Sonipat)

Khadse, Shrimati Raksha Nikhil(Raver)

Khaleque, Shri Abdul (Barpeta)

Khan, Shri Abu Taher (Murshidabad)

Khan, Shri Mohammad Azam (Rampur)

Khan, Shri Saumitra (Bishnupur)

Kher, Shrimati Kirron (Chandigarh)

Khuba, Shri Bhagwanth (Bidar)

Kinjarapu, Shri Ram Mohan Naidu (Srikakulam)

Kirtikar, Shri Gajanan (Mumbai North-West)

Kishan, Shri Ravi (Gorakhpur)

Kishore, Shri Kaushal (Mohanlalganj)

Kol, Shri Pakauri Lal(Robertsganj)

Kolhe, Dr. Amol Ramsing (Shirur)

Koli, Shrimati Ranjeeta (Bharatpur)

Kora, Shrimati Geeta (Singhbhum)

Kotagiri, Shri Sridhar(Eluru)

Kotak, Shri Manoj (Mumbai North-East)

Kulaste, Shri Faggansingh (Mandla)

Kumar, Dr. Virendra (Tikamgarh)

Kumar, Shri Bandi Sanjay (Karimnagar)

Kumar, Shri Dhanush M. (Tenkasi)

Kumar, Shri Kaushlendra (Nalanda)

Kumar, Shri Narendra (Jhunjhunu)

Kumar, Shri Santosh(Purnia)

Kumar, Shri Sunil (Valmiki Nagar)

Kumar, Shri Vijay (Gaya)

Kumari, Sushri Diya (Rajsamand)

Kundariya, Shri Mohanbhai (Rajkot)

Kuriakose, Adv. Dean (Idukki)

Kushawaha, Shri Ravindra (Salempur)

Lal, Shri Akshaibar (Bahraich)

Lalrosanga, Shri C. (Mizoram)

Lalwani, Shri Shankar (Indore)

Lekhi, Shrimati Meenakashi (New Delhi)

Lokhande, Shri Sadashiv Kisan (Shirdi)

Lone, Shri Akbar (Baramulla)

Maadam, Shrimati Poonamben (Jamnagar)

Madhav, Shri Kuruva Gorantla (Hindupur)

Madhavi, Kumari Goddeti (Araku)

Mahajan, Shrimati Poonam (Mumbai North-Central)

Mahant, Shrimati Jyotsna Charandas (Korba)

Maharaj, Dr. Swami Sakshiji (Unnao)

Mahato, Shri Bidyut Baran (Jamshedpur)

Mahato, Shri Jyotirmay Singh (Purulia)

Mahtab, Shri Bhartruhari (Cuttack)

Majhi, Shri Ramesh Chandra (Nabarangpur)

Majumdar, Dr. Sukanta (Balurghat)

Mal, Shri Asit Kumar (Bolpur)

Mallah, Shri Kripanath (Karimganj)

Mallick, Dr. Rajashree (Jagatsinghpur)

Malothu, Shrimati Kavitha (Mahabubabad)

Mandal, Shri Ajay Kumar (Bhagalpur)

Mandal, Shri Ramprit (Jhanjharpur)

Mandal, Shrimati Manjulata (Bhadrak)

Mandavi , Shri Mohan (Kanker)

Mandlik, Shri Sanjay Sadashivrao (Kolhapur)

Mane, Shri Dhairyasheel Sambhajirao (Hatkanangle)

Manickam Tagore, Shri B. (Virudhunagar)

Mann, Shri Bhagwant (Sangrur)

Maran, Shri Dayanidhi (Chennai Central)

Masoodi , Shri Hasnain (Anantnag)

Maurya, Dr. Sanghamitra (Badaun)

Meena, Shri Arjunlal (Udaipur)

Meena, Shrimati Jaskaur (Dausa)

Meghwal, Shri Arjun Ram (Bikaner)

Mendhe, Shri Sunil Baburao (Bhandara-Gondiya)

Mishra, Shri Janardan (Rewa)

Misra, Shri Pinaki (Puri)

Modi, Shri Narendra (Varanasi)

Mohan, Shri P. C. (Bangalore Central)

Mohanty, Shri Anubhav (Kendrapara)

Moitra, Sushri Mahua (Krishnanagar)

Mondal, Shri Sunil Kumar (Bardhaman Purba)

Mondal, Shrimati Pratima (Jaynagar)

Munda, Shri Arjun (Khunti)

Munde, Dr. Pritam Gopinathrao (Beed)

Muniswamy, Shri S. (Kolar)

Munjapara , Dr.(Prof.) Mahendra (Surendranagar)

Muraleedharan , Shri K. (Vadakara)

Murmu, Kumari Chandrani (Keonjhar)

Murmu, Shri Khagen (Maldaha Uttar)

Nagar, Shri Malook (Bijnor)

Nagar, Shri Rodmal (Rajgarh)

Naik, Shri Raja Amareshwara (Raichur)

Naik, Shri Shripad Yesso (North Goa)

Namgyal, Shri Jamyang Tsering (Ladakh)

Natarajan, Shri P.R. (Coimbatore)

Nath, Shri Balak (Alwar)

Nath, Shri Nakul K. (Chhindwara)

Navaskani , Shri K. (Ramanathapuram)

Nete, Shri Ashok Mahadeorao (Gadchiroli-Chimur)

Nimbalkar, Shri Ranjeetsinha Hindurao Naik- (Madha)

Nishad, Shri Ajay (Muzaffarpur)

Nishad, Shri Praveen Kumar (Sant Kabir Nagar)

Nishank, Dr. Ramesh Pokhriyal (Hardwar)

Oja, Shrimati Queen (Gauhati)

Oram, Shri Jual (Sundargarh)

Owaisi, Shri Asaduddin (Hyderabad)

Paarivendhar, Dr. T. R. (Perambalur)

Pachauri, Shri Satyadev (Kanpur)

Pal, Shri Jagdambika (Domariyaganj)

Pal, Shri Krishan (Faridabad)

Pala, Shri Vincent H. (Shillong)

Palanimanickam, Shri S.S. (Thanjavur)

Panda, Shri Basanta Kumar (Kalahandi)

Pandey, Dr. Mahendra Nath (Chandauli)

Pandey, Shri Ritesh (Ambedkar Nagar)

Pandey, Shri Santosh (Rajnandgaon)

Paras, Shri Pashupati Kumar (Hajipur)

Parkash, Shri Som(Hoshiarpur)

Parthiban, Shri S.R. (Salem)

Pasunoori, Shri Dayakar (Warangal)

Paswan, Shri Chhedi (Sasaram)

Paswan, Shri Chirag Kumar (Jamui)

Paswan, Shri Kamlesh (Bansgaon)

Patel (Bakabhai), Shri Mitesh (Anand)

Patel, Dr. K.C. (Valsad)

Patel, Shri Devaji (Jalore)

Patel, Shri Gajendra Umrao Singh (Khargone)

Patel, Shri Hasmukhbhai S.(Ahmedabad East)

Patel, Shri Lalubhai B. (Daman & Diu)

Patel, Shri Parbatbhai Savabhai (Banaskantha)

Patel, Shri Prahalad Singh (Damoh)

Patel, Shri R.K. Singh (Banda)

Patel, Shrimati Anupriya (Mirzapur)

Patel, Shrimati Keshari Devi (Phulpur)

Patel, Shrimati Sharda Anil (Mahesana)

Pathak, Shri Subrat (Kannauj)

Pathak, Shrimati Riti (Sidhi)

Patil, Shri B.B. (Zahirabad)

Patil, Shri C. R. (Navsari)

Patil, Shri Hemant (Hingoli)

Patil, Shri Kapil Moreshwar (Bhiwandi)

Patil, Shri Sanjay Kaka (Sangli)

Patil, Shri Shriniwas Dadasaheb (Satara)

Patil, Shri Unmesh Bhaiyyasaheb (Jalgaon)

Pawar, Dr. Bharati Pravin (Dindori)

Pfoze, Dr. Lorho (Outer Manipur)

Pintu , Shri Sunil Kumar (Sitamarhi)

Poddar, Shrimati Aparupa (Arambagh)

Pon, Shri Gautham Sigamani (Kallakurichi)

Pothuganti, Shri Ramulu (Nagarkurnool)

Prakash, Adv. Adoor (Attingal)

Prakash, Shri Jai (Hardoi)

Pramanik, Shri Nisith (Coochbehar)

Prasad , Shri Chandeshwar (Jahanabad)

Prasad, Shri Ravi Shankar (Patna Sahib)

Prasad, Shri V. Srinivas (Chamarajanagar)

Prathapan, Shri T. N. (Thrissur)

Premachandran, Shri N.K. (Kollam)

Pujari, Shri Suresh (Bargarh)

Raghavan, Shri M.K. (Kozhikode)

Raghavendra, Shri.B.Y. (Shimoga)

Rahaman, Shri Khalilur (Jangipur)

Rai, Shri Nityanand (Ujiarpur)

Raj, Shri Prince (Samastipur)

Raja, Shri A. (Nilgiris)

Rajenimbalkar, Shri Om Pavan(Osmanabad)

Rajoria, Dr. Manoj (Karauli–Dholpur)

Rajput, Shri Mukesh (Farrukhabad)

Raju, Shri Raghu Rama Krishna (Narsapuram)

Ram, Shri Vishnu Dayal (Palamu)

Ramalingam, Shri S. (Mayiladuthurai)

Ramesh, Shri T. R. V . S. (Cuddalore)

Rana, Shrimati Navneet Ravi (Amravati)

Rangaiah, Shri Talari(Anantapur)

Ranjan, Dr. R. K. (Inner Manipur)

Rao , Shri Nama Nageswara (Khammam)

Rao, Shri Soyam Bapu (Adilabad)

Rathod , Shri Dipsinh Shankarsinh (Sabarkantha)

Rathod, Shri Ratansinh Magansinh (Panchmahal)

Rathore, Col. (Retd) Rajyavardhan (Jaipur Rural)

Rathva, Shrimati Gitaben V.(Chhota Udaipur)

Raut, Shri Vinayak Bhaurao (Ratnagiri–Sindhudurg)

Ravikumar, Dr. D. (Viluppuram)

Ravindhranath, Shri P. (Theni)

Rawat, Shri Ashok Kumar (Misrikh)

Rawat, Shri Tirath Singh (Garhwal)

Rawat, Shri Upendra Singh (Barabanki)

Ray, Prof. Sougata (Dum Dum)

Ray, Shrimati Sandhya (Bhind)

Reddeppa, Shri N. (Chittoor)

Reddy , Shri Manne Srinivas (Mahbubnagar)

Reddy, Dr. G. Ranjith (Chevella)

Reddy, Shri Adala Prabhakara (Nellore)

Reddy, Shri Anumula Revanth (Malkajgiri)

Reddy, Shri G. Kishan (Secunderabad)

Reddy, Shri Komati Reddy Venkat (Bhongir)

Reddy, Shri Kotha Prabhakar (Medak)

Reddy, Shri Magunta Sreenivasulu (Ongole)

Reddy, Shri P.V. Midhun (Rajampet)

Reddy, Shri Pocha Brahmananda (Nandyal)

Reddy, Shri Uttam Kumar (Nalgonda)

Reddy, Shri Y. S. Avinash (Kadapa)

Rehman, Shri Haji Fazlur (Saharanpur)

Revanna, Shri Prajwal (Hassan)

Rijiju, Shri Kiren(Arunachal West)

Roy(Banerjee), Shrimati Satabdi (Birbhum)

Roy, Dr. Jayanta Kumar (Jalpaiguri)

Roy, Dr. Rajdeep (Silchar)

Roy, Shrimati Mala (Kolkata Dakshin)

Rudy , Shri Rajiv Pratap (Saran)

Sadique, Shri Mohammad (Faridkot)

Sagar, Shri Arun Kumar (Shahjahanpur)

Sahoo, Shri Mahesh (Dhenkanal)

Sahu , Shri Chunnilal (Mahasamund)

Sahu, Shri Chandra Sekhar (Berhampur)

Sai, Shrimati Gomati (Raigarh)

Saikia, Shri Dilip (Mangaldoi)

Saini, Shri Nayab Singh (Kurukshetra)

Samadani,Shri M.P. Abdussamad(Malappuram)

Samanta, Prof. Achyutananda (Kandhamal)

Sangma, Kumari Agatha K. (Tura)

Sao, Shri Arun (Bilaspur)

Sarangi, Shri Pratap Chandra (Balasore)

Sarangi, Shrimati Aparajita (Bhubaneswar)

Sarania, Shri Naba Kumar (Kokrajhar)

Saraswati, Shri Sumedhanand (Sikar)

Sardinha , Shri Francisco (South Goa)

Sarkar, Dr. Subhas (Bankura)

Sarkar, Shri Jagannath (Ranaghat)

Saruta, Shrimati Renuka Singh (Surguja)

Satyanarayana, Shri M. V. V. (Visakhapatnam)

Satyavathi, Dr.Beesetti Venkata (Anakapalle)

Sawant, Shri Arvind (Mumbai South)

Selvam, Shri G. (Kancheepuram)

Selvaraj, Shri M. (Nagapattinam)

Senthilkumar S. , Dr. DNV (Dharmapuri)

Seth, Shri Sanjay (Ranchi)

Sethi, Shrimati Sarmistha (Jajpur)

Shah, Shri Amit (Gandhinagar)

Shah, Shrimati Mala Rajya Laxmi (Tehri Garhwal)

Shanmuga Sundaram, Shri K. (Pollachi)

Sharma, Dr. Arvind Kumar (Rohtak)

Sharma, Dr. Mahesh (Gautam Buddha Nagar)

Sharma, Shri Anurag (Jhansi)

Sharma, Shri Jugal Kishore (Jammu)

Sharma, Shri Kuldeep Rai (Andaman & Nicobar Islands)

Sharma, Shri Vishnu Datt (Khajuraho)

Shejwalkar, Shri Vivek Narayan (Gwalior)

Shekhawat, Shri Gajendra Singh (Jodhpur)

Shetty, Shri Gopal (Mumbai North)

Shewale, Shri Rahul Ramesh (Mumbai South-Central)

Shinde, Dr. Shrikant Eknath (Kalyan)

Shrangare, Shri Sudhakar Tukaram (Latur)

Shyal, Dr. Bharatiben D. (Bhavnagar)

Siddeshwar , Shri G.M. (Davanagere)

Sigriwal, Shri Janardan Singh (Maharajganj)

Simha, Shri Prathap (Mysore)

Singari, Dr. Sanjeev Kumar (Kurnool)

Singh ' Lalan', Shri Rajiv Ranjan (Munghyr)

Singh (Raju Bhaiya), Shri Rajveer (Etah)

Singh Deo, Shrimati Sangeeta Kumari (Bolangir)

Singh, Dr. Amar (Fatehgarh Sahib)

Singh, Dr. Jitendra (Udhampur)

Singh, Dr. Satya Pal (Baghpat)

Singh, Gen. (Retd.) Dr V. K . (Ghaziabad)

Singh, Rao Inderjit(Gurgaon)

Singh, Shri Arjun (Barrackpur)

Singh, Shri Atul Kumar *alias* Atul Rai (Ghosi)

Singh, Shri Bhola (Bulandshahr)

Singh, Shri Brijbhushan Sharan (Kaiserganj)

Singh, Shri Brijendra (Hisar)

Singh, Shri Chandan (Nawada)

Singh, Shri Dharambir (Bhiwani-Mahendragarh)

Singh, Shri Dushyant (Jhalawar-Baran)

Singh, Shri Ganesh (Satna)

Singh, Shri Giriraj (Begusarai)

Singh, Shri Kirti Vardhan (Gonda)

Singh, Shri Lallu (Faizabad)

Singh, Shri Mahabali (Karakat)

Singh, Shri Pashupati Nath(Dhanbad)

Singh, Shri Pradeep Kumar (Araria)

Singh, Shri R. K. (Arrah)

Singh, Shri Radha Mohan (Purvi Champaran)

Singh, Shri Raj Nath (Lucknow)

Singh, Shri Rajbahadur (Sagar)

Singh, Shri Rakesh (Jabalpur)

Singh, Shri Ravneet (Ludhiana)

Singh, Shri Sunil Kumar (Chatra)

Singh, Shri Sushil Kumar(Aurangabad)

Singh, Shri Uday Pratap (Hoshangabad)

Singh, Shri Virendra (Ballia)

Singh, Shrimati Himadri (Shahdol)

Singh, Shrimati Kavita (Siwan)

Sinha, Shri Jayant (Hazaribagh)

Solanki, Dr. (Prof.) Kirit Premjibhai (Ahmedabad West)

Solanky, Shri Mahendra Singh (Dewas)

Soni, Shri Sunil Kumar (Raipur)

Sonkar, Shri Vinod Kumar (Kaushambi)

Soren, Shri Sunil (Dumka)

Sreekandan, Shri V. K. (Palakkad)

Srinivas, Shri Kesineni (Vijayawada)

Subba, Shri Indra Hang (Sikkim)

Subbarayan, Shri K. (Tiruppur)

Sudhakaran , Shri K. (Kannur)

Sule, Shrimati Supriya Sadanand (Baramati)

Suman, Dr. Alok Kumar (Gopalganj)

Supriyo, Shri Babul (Asansol)

Suresh, Shri D.K. (Bangalore Rural)

Suresh, Shri Kodikunnil (Mavelikkara)

Suresh, Shri Nandigam (Bapatla)

Surya, Shri Tejasvi (Bangalore South)

Swamiji, Dr. Jai Sidheshwar Shivacharya(Solapur)

Swamy, Shri A. Narayana (Chitradurga)

Tadas, Shri Ramdas (Wardha)

Tamta, Shri Ajay (Almora)

Tatkare, Shri Sunil Dattatray (Raigad)

Teli, Shri Rameshwar (Dibrugarh)

Teni, Shri Ajay Misra (Kheri)

Tewari, Shri Manish (Anandpur Sahib)

Thakur , Shri Gopal Jee (Darbhanga)

Thakur, Sadhvi Pragya Singh (Bhopal)

Thakur, Shri Anurag Singh (Hamirpur)

Thakur, Shri Shantanu (Bangaon)

Thangapandian, Dr. T. Sumathy(A)Thamizhachi (Chennai South)

Tharoor, Dr. Shashi (Thiruvananthapuram)

Thirumaavalavan, Dr. Thol (Chidambaram)

Thirunavukkarasar, Shri Su. (Tiruchirappalli)

Tiwari, Shri Manoj (North East Delhi)

Tomar, Shri Narendra Singh (Morena)

Tripathi, Dr. Ramapati Ram (Deoria)

Tripura, Shri Rebati (Tripura East)

Tudu, Er. Bishweswar (Mayurbhanj)

Tumane, Shri Krupal Balaji (Ramtek)

Udasi, Shri S. C. (Haveri)

Uikey, Shri Durga Das (Betul)

Ulaka, Shri Saptagiri Sankar (Koraput)

Unnithan, Shri Rajmohan (Kasaragod)

Vaithilingam, Shri Ve. (Puducherry)

Vallabhaneni, Shri Balashowry (Machilipatnam)

Vardhan, Dr. Harsh (Chandni Chowk)

Vasava , Shri Mansukhbhai Dhanjibhai (Bharuch)

Vasava, Shri Parbhubhai Nagarbhai (Bardoli)

Veeraswamy, Dr. Kalanidhi (Chennai North)

Velusamy, Shri P. (Dindigul)

Venkatesan, Shri S. (Madurai)

Verma, Shri Bhanu Pratap Singh (Jalaun)

Verma, Shri Parvesh Sahib Singh (West Delhi)

Verma, Shri Rajesh (Sitapur)

Verma, Shri Ramshiromani (Shrawasti)

Verma, Shrimati Rekha Arun (Dhaurahra)

Vichare, Shri Rajan Baburao (Thane)

Vijaykumar *alias* Vijay Vasanth , Shri (Kanyakumari)

Vikhe Patil, Dr. Sujay (Ahmednagar)

Vishnu Prasad, Dr. M. K. (Arani)

Yadav, Shri Akhilesh (Azamgarh)

Yadav, Shri Ashok Kumar (Madhubani)

Yadav, Shri Dinesh Chandra (Madhepura)

Yadav, Shri Giridhari (Banka)

Yadav, Shri Krishnapalsingh(Guna)

Yadav, Shri Mulayam Singh (Mainpuri)

Yadav, Shri Ram Kripal (Patliputra)

Yadav, Shri Shyam Singh (Jaunpur)

Yepthomi, Shri Tokheho (Nagaland)

OFFICERS OF LOK SABHA

THE SPEAKER

Shri Om Birla

PANEL OF CHAIRPERSONS

Shrimati Rama Devi

Dr.(Prof.) Kirit Premjibhai Solanki

Shri Rajendra Agrawal

Shri Kodikunnil Suresh

Shri A. Raja

Shri P.V. Midhun Reddy

Shri Bhartruhari Mahtab

Shri N.K. Premachandran

Dr. Kakoli Ghosh Dastidar

SECRETARY GENERAL

Shri Utpal Kumar Singh

COUNCIL OF MINISTERS

CABINET MINISTERS

Shri Narendra Modi	The Prime Minister and also in-charge of: (i) Ministry of Personnel, Public Grievances and Pensions; (ii) Department of Atomic Energy; (iii) Department of Space; and All important Policy issues and all other portfolios not allocated to any Minister.
Shri Raj Nath Singh	The Minister of Defence
Shri Amit Shah	The Minister of Home Affairs and Minister of Cooperation
Shri Nitin Jairam Gadkari	The Minister of Road Transport and Highways
Shrimati Nirmala Sitharaman	The Minister of Finance and Minister of Corporate Affairs
Shri Narendra Singh Tomar	The Minister of Agriculture and Farmers Welfare

Dr. Subrahmanyam Jaishankar	The Minister of External Affairs
Shri Arjun Munda	The Minister of Tribal Affairs
Shrimati Smriti Zubin Irani	The Minister of Women and Child Development
Shri Piyush Goyal	The Minister of Commerce and Industry; Minister of Consumer Affairs, Food and Public Distribution and Minister of Textiles
Shri Dharmendra Pradhan	The Minister of Education and Minister of Skill Development and Entrepreneurship
Shri Pralhad Joshi	The Minister of Parliamentary Affairs; Minister of Coal and Minister of Mines
Shri Narayan Rane	The Minister of Micro, Small and Medium Enterprises
Shri Sarbananda Sonowal	The Minister of Ports, Shipping and Waterways and Minister of AYUSH
Shri Mukhtar Abbas Naqvi	The Minister of Minority Affairs
Dr. Virendra Kumar	The Minister of Social Justice and Empowerment

Shri Giriraj Singh	The Minister of Rural Development and Minister of Panchayati Raj
Shri Jyoraditya M. Scindia	The Minister of Civil Aviation
Shri Ram Chandra Prasad Singh	The Minister of Steel
Shri Ashwini Vaishnaw	The Minister of Railways; Minister of Communications and Minister of Electronics and Information Technology
Shri Pashupati Kumar Paras	The Minister of Food Processing Industries
Shri Gajendra Singh Shekhawat	The Minister of Jal Shakti
Shri Kiren Rijiju	The Minister of Law and Justice
Shri R. K. Singh	The Minister of Power and Minister of New and Renewable Energy
Shri Hardeep Singh Puri	The Minister of Petroleum and Natural Gas and Minister of Housing and Urban Affairs

Shri Mansukh Mandaviya	The Minister of Health and Family Welfare and Minister of Chemicals and Fertilizers
Shri Bhupender Yadav	The Minister of Environment, Forest and Climate Change and Minister of Labour and Employment
Dr. Mahendra Nath Pandey	The Minister of Heavy Industries
Shri Parshottam Rupala	The Minister of Fisheries, Animal Husbandry and Dairying
Shri G. Kishan Reddy	The Minister of Culture; Minister of Tourism and Minister of Development of North Eastern Region
Shri Anurag Singh Thakur	The Minister of Information and Broadcasting and Minister of Youth Affairs and Sports

MINISTERS OF STATE (INDEPENDENT CHARGE)

Rao Inderjit Singh	The Minister of State of the Ministry of Statistics and Programme Implementation; Minister of State of the Ministry of Planning and Minister of State in the Ministry of Corporate Affairs
Dr. Jitendra Singh	The Minister of State of the Ministry of Science and Technology; Minister of State of the Ministry of Earth Sciences; Minister of State in the Prime Minister's Office; Minister of State in the Ministry of Personnel , Public Grievances and Pensions; Minister of State in the Department of Atomic Energy and Minister of State in the Department of Space

MINISTERS OF STATE

Shri Shripad Yesso Naik	The Minister of State in the Ministry of Ports, Shipping and Waterways and Minister of State in the Ministry of Tourism
Shri Faggansingh Kulaste	The Minister of State in the Ministry of Steel and Minister of State in the Ministry of Rural Development
Shri Prahalad Singh Patel	The Minister of State in the Ministry of Jal Shakti and Minister of State in the Ministry of Food Processing Industries
Shri Ashwini Kumar Choubey	The Minister of State in the Ministry of Consumer Affairs, Food and Public Distribution and Minister of State in the Ministry of Environment, Forest and Climate Change
Shri Arjun Ram Meghwal	The Minister of State in the Ministry of Parliamentary Affairs and Minister of State in the Ministry of Culture
Gen. (Retd.) Dr. V.K. Singh	The Minister of State in the Ministry of Road Transport and Highways and Minister of State in the Ministry of Civil Aviation

Shri Krishan Pal	The Minister of State in the Ministry of Power and Minister of State in the Ministry of Heavy Industries
Shri Danve Raosaheb Dadarao	The Minister of State in the Ministry of Railways; Minister of State in the Ministry of Coal and Minister of State in the Ministry of Mines
Shri Ramdas Athawale	The Minister of State in the Ministry of Social Justice and Empowerment
Sadhvi Niranjan Jyoti	The Minister of State in the Ministry of Consumer Affairs, Food and Public Distribution and Minister of State in the Ministry of Rural Development
Dr. Sanjeev Kumar Balyan	The Minister of State in the Ministry of Fisheries, Animal Husbandry and Dairying
Shri Nityanand Rai	The Minister of State in the Ministry of Home Affairs
Shri Pankaj Chaudhary	The Minister of State in the Ministry of Finance
Shrimati Anupriya Patel	The Minister of State in the Ministry of Commerce and Industry

Prof. S.P.Singh Baghel	The Minister of State in the Ministry of Law and Justice
Shri Rajeev Chandrasekhar	The Minister of State in the Ministry of Skill Development and Entrepreneurship and Minister of State in the Ministry of Electronics and Information Technology
Kumari Shobha Karandlaje	The Minister of State in the Ministry of Agriculture and Farmers Welfare
Shri Bhanu Pratap Singh Verma	The Minister of State in the Ministry of Micro, Small and Medium Enterprises
Shrimati Darshna Vikaram Jardosh	The Minister of State in the Ministry of Textiles and Minister of State in the Ministry of Railways
Shri V. Muraleedharan	The Minister of State in the Ministry of External Affairs and Minister of State in the Ministry of Parliamentary Affairs
Shrimati Meenakashi Lekhi	The Minister of State in the Ministry of External Affairs and Minister of State in the Ministry of Culture

Shri Som Parkash	The Minister of State in the Ministry of Commerce and Industry
Shrimati Renuka Singh Saruta	The Minister of State in the Ministry of Tribal Affairs
Shri Rameshwar Teli	The Minister of State in the Ministry of Petroleum and Natural Gas and Minister of State in the Ministry of Labour and Employment
Shri Kailash Choudhary	The Minister of State in the Ministry of Agriculture and Farmers Welfare
Shrimati Annpurna Devi	The Minister of State in the Ministry of Education
Shri A. Narayanaswamy	The Minister of State in the Ministry of Social Justice and Empowerment
Shri Kaushal Kishore	The Minister of State in the Ministry of Housing and Urban Affairs
Adv. Ajay Bhatt	The Minister of State in the Ministry of Defence and Minister of State in the Ministry of Tourism
Shri B.L. Verma	The Minister of State in the Ministry of Development of North Eastern Region and Minister of State in the Ministry of Cooperation

Shri Ajay Misra Teni	The Minister of State in the Ministry of Home Affairs
Shri Devusinh Chauhan	The Minister of State in the Ministry of Communications
Shri Bhagwanth Khuba	The Minister of State in the Ministry of New and Renewable Energy and Minister of State in the Ministry of Chemicals and Fertilizers
Shri Kapil Moreshwar Patil	The Minister of State in the Ministry of Panchayati Raj
Kumari Pratima Bhoumik	The Minister of State in the Ministry of Social Justice and Empowerment
Dr. Subhas Sarkar	The Minister of State in the Ministry of Education
Dr. Bhagwat Karad	The Minister of State in the Ministry of Finance
Dr. R.K. Ranjan Singh	The Minister of State in the Ministry of External Affairs and Minister of State in the Ministry of Education
Dr. Bharati Pravin Pawar	The Minister of State in the Ministry of Health and Family Welfare

Er. Bishweswar Tudu	The Minister of State in the Ministry of Tribal Affairs and Minister of State in the Ministry of Jal Shakti
Shri Shantanu Thakur	The Minister of State in the Ministry of Ports, Shipping and Waterways
Dr.(Prof.) Mahendra Munjapara	The Minister of State in the Ministry of Women and Child Development and Minister of State in the Ministry of AYUSH
Shri John Barla	The Minister of State in the Ministry of Minority Affairs
Dr. L. Murugan	The Minister of State in the Ministry of Fisheries, Animal Husbandry and Dairying and Minister of State in the Ministry of Information and Broadcasting
Shri Nisith Pramanik	The Minister of State in the Ministry of Home Affairs and Minister of State in the Ministry of Youth Affairs and Sports

LOK SABHA DEBATES

Vol. XII First day of the Sixth Session of the Seventeenth Lok Sabha No. 1

LOK SABHA

Monday, July 19, 2021/Ashadha 28, 1943(Saka)

The Lok Sabha met at Eleven of the Clock.

[HON. SPEAKER *in the Chair*]

NATIONAL ANTHEM

(The National Anthem was played)

11.01 hrs

MEMBERS SWORN

माननीय अध्यक्ष : महासचिव।

महासचिव : श्री मद्दीला गुरुमूर्ति।

ANDHRA PRADESH

Shri Maddila Gurumoorthy (Tirupati)	- Oath	-	Telugu

KARNATAKA

Shrimati Mangal Suresh Angadi (Belgaum)	- Oath	-	Kannada

KERALA

Shri M P Abdussamad Samadani (Malappuram)	- Oath	-	English

TAMILNADU

Shri Vijayakumar (ALIAS) Vijay Vasanth (Kanyakumari)	- Oath	-	Tamil

---

11.07 hrs

INTRODUCTION OF MINISTERS

माननीय अध्यक्ष : माननीय प्रधान मंत्री जी।

…(व्यवधान)

माननीय अध्यक्ष : माननीय, आप वरिष्ठ नेता हैं। आप सदन की गरिमा और परम्पराएं बनाए रखें।

…(व्यवधान)

माननीय अध्यक्ष : माननीय सदस्यगण, इस सदन की परम्पराएं उच्च रही हैं। मेरा आप सभी से आग्रह है कि इन परम्पराओं को न तोड़ें, तो उचित रहेगा। आप काफी लम्बे समय तक शासन में रहे हैं। इन परम्पराओं को तोड़कर सदन की गरिमा को कम मत कीजिए।

…(व्यवधान)

संसदीय कार्य मंत्री; कोयला मंत्री तथा खान मंत्री (श्री प्रहलाद जोशी): महोदय, मैं इतनी ही अपील करना चाहता हूं कि it is customary and tradition in the Lok Sabha to introduce the Council of Ministers by the hon. Prime Minister. After that they have the right to raise their issues. I appeal to them to allow the introduction of Council of Ministers by the hon. Prime Minister. …(*Interruptions*)

माननीय अध्यक्ष : मैं पुन: आग्रह कर रहा हूं कि आप सब इस सदन की गरिमा को बनाए रखें। माननीय प्रधान मंत्री जी सदन के नेता हैं और मंत्रिपरिषद में नए फेरबदल किए गए मंत्रियों का परिचय कराना चाहते हैं। आप सदन की गरिमा और परम्परा को मत तोड़ें।

माननीय प्रधान मंत्री जी।

…(व्यवधान)

प्रधान मंत्री (श्री नरेन्द्र मोदी): माननीय अध्यक्ष जी, मैं सोच रहा था कि आज सदन में एक उत्साह का वातावरण होगा क्योंकि बहुत बड़ी मात्रा में हमारी महिला सांसद मंत्री बनी हैं। …(व्यवधान) मुझे आज खुशी होती कि बहुत बड़ी मात्रा में हमारे दलित भाई मंत्री बने हैं, खुशी होती कि आज हमारे आदिवासी शेड्यूल्ड ट्राइब्स के साथी बहुत बड़ी मात्रा में मंत्री बने हैं और इसकी सबको खुशी होती। …(व्यवधान)

माननीय अध्यक्ष जी, इस बार सदन में हमारे साथी सांसद जो किसान परिवार से हैं, ग्रामीण परिवेश से हैं, सामाजिक-आर्थिक रूप से पिछड़े वर्ग से हैं। ओबीसी समाज से हैं, बहुत बड़ी मात्रा में उनको मंत्रिपरिषद में मौका मिला। उनका परिचय कराने पर आनंद होता, हर बैंच पर से बैंच को थपथपा करके उनका गौरव किया गया होता।…(व्यवधान) लेकिन शायद देश के दलित मंत्री बनें, देश की महिला मंत्री बने, देश के ओबीसी मंत्री बनें, देश के किसानों के बेटे मंत्री बनें, यह बात कुछ लोगों को रास नहीं आती है और इसलिए उनका परिचय तक नहीं होने देते हैं।…(व्यवधान) और इसलिए माननीय अध्यक्ष जी, मंत्रिमंडल में नवनियुक्त सदस्यों को लोक सभा में इंट्रोड्यूस समझा जाए।…(व्यवधान)

11.10 hrs

At this stage, Shri Benny Behanan, Shri Sukhbir Singh Badal, Shri Hanuman Beniwal, Shri Bhagwant Mann and some other hon. Members came and stood on the floor near the Table.

…(व्यवधान)

माननीय अध्यक्ष : माननीय सदस्यगण, माननीय प्रधान मंत्री जी माननीय मंत्रियों का परिचय कराना चाहते हैं । मैं पुन: आपसे आग्रह करता हूं कि सदन की गरिमा और परम्पराओं को बनाये रखें । यह उचित नहीं है । आप सदन की परम्परा, गरिमा को गिरा रहे हैं ।

…(व्यवधान)

माननीय अध्यक्ष : माननीय सदस्यगण, आप अपने-अपने आसन पर विराजें। मैं मानननीय प्रधान मंत्री जी से आग्रह करूंगा कि वे मंत्रियों और राज्य मंत्रियों की सूची सभा पटल पर रख सकते हैं।

…(व्यवधान)

श्री नरेन्द्र मोदी : महोदय, आपकी अनुमति से, मैं मंत्रिपरिषद के नये सदस्यों की सूची* सभा पटल पर रखता हूं।

Cabinet Ministers

Shri Narayan Tatu Rane	Minister of Micro, Small and Medium Enterprises
Shri Sarbananda Sonowal	Minister of Ports, Shipping and Waterways; and Minister of AYUSH
Dr. Virendra Kumar	Minister of Social Justice and Empowerment
Shri Jyotiraditya M. Scindia	Minister of Civil Aviation
Shri Ramchandra Prasad Singh	Minister of Steel
Shri Ashwini Vaishnaw	Minister of Railways; Minister of Communications and Minister of Electronics and Information Technology

* Laid on the Table.

Shri Pashu Pati Kumar Paras	Minister of Food Processing Industries
Shri Kiren Rijiju	Minister of Law and Justice
Shri Raj Kumar Singh	Minister of Power; and Minister of New and Renewable Energy
Shri Hardeep Singh Puri	Minister of Petroleum and Natural Gas; and Minister of Housing and Urban Affairs
Shri Mansukh Mandaviya	Minister of Health and Family Welfare; and Minister of Chemicals and Fertilizers
Shri Bhupender Yadav	Minister of Environment, Forest; and Climate Change, and Minister of Labour and Employment
Shri Parshottam Rupala	Minister of Fisheries, Animal Husbandry and Dairying
Shri G. Kishan Reddy	Minister of Culture; Minister of Tourism; and Minister of Development of North Eastern Region
Shri Anurag Singh Thakur	Minister of Information and Broadcasting; and Minister of Youth Affairs and Sports

Ministers of State

Shri Pankaj Chaowdhary	Minister of State in the Ministry of Finance
Smt. Anupriya Singh Patel	Minister of State in the Ministry of Commerce and Industry
Prof. S. P. Singh Baghel	Minister of State in the Ministry of Law and Justice
Shri Rajeev Chandrasekhar	Minister of State in the Ministry of Skill Development and Entrepreneurship; and Minister of State in the Ministry of Electronics and InformationTechnology
Sushri Shobha Karandlaje	Minister of State in the Ministry of Agriculture and Farmers Welfare
Shri Bhanu Pratap Singh Verma	Minister of State in the Ministry of Micro, Small and Medium Enterprises
Smt. Darshana Vikram Jardosh	Minister of State in the Ministry of Textiles; and Minister of State in the Ministry of Railways
Smt. Meenakashi Lekhi	Minister of State in the Ministry of External Affairs; and Minister of State in the Ministry of Culture
Smt. Annpurna Devi	Minister of State in the Ministry of Education

Shri A. Narayanaswamy	Minister of State in the Ministry of Social Justice and Empowerment
Shri Kaushal Kishore	Minister of State in the Ministry of Housing and Urban Affairs
Shri Ajay Bhatt	Minister of State in the Ministry of Defence; and Minister of State in the Ministry of Tourism
Shri B. L. Verma	Minister of State in the Ministry of Development of North Eastern Region; and Minister of State in the Ministry of Cooperation
Shri Ajay Kumar	Minister of State in the Ministry of Home Affairs
Shri Devusinh Chauhan	Minister of State in the Ministry of Communications
Shri Bhagwanth Khuba	Minister of State in the Ministry of New and Renewable Energy; and Minister of State in the Ministry of Chemicals and Fertilizers
Shri Kapil Moreshwar Patil	Minister of State in the Ministry of Panchayati Raj
Sushri Pratima Bhoumik	Minister of State in the Ministry of Social Justice and Empowerment

Dr. Subhas Sarkar	Minister of State in the Ministry of Education
Dr. Bhagwat Kishanrao Karad	Minister of State in the Ministry of Finance
Dr. Rajkumar Ranjan Singh	Minister of State in the Ministry of External Affairs; and Minister of State in the Ministry of Education
Dr. Bharati Pravin Pawar	Minister of State in the Ministry of Health and Family Welfare
Shri Bishweswar Tudu	Minister of State in the Ministry of Tribal Affairs; and Minister of State in the Ministry of Jal Shakti
Shri Shantanu Thakur	Minister of State in the Ministry of Ports, Shipping and Waterways
Dr. Munjapara Mahendrabhai	Minister of State in the Ministry of Women and Child Development; and Minister of State in the Ministry of AYUSH
Shri John Barla	Minister of State in the Ministry of Minority Affairs
Dr. L. Murugan	Minister of State in the Ministry of Fisheries, Animal Husbandry and Dairying; and Minister of State in the Ministry of Information and Broadcasting

Shri Nisith Pramanik	Minister of State in the Ministry of Home Affairs; and Minister of State in the Ministry of Youth Affairs and Sports

---

माननीय अध्यक्ष : आप निधन संबंधी उल्लेख पर इसी तरीके से सदन में हल्ला करेंगे, यह परम्परा आप मत डालिए। माननीय सदन के नेता, आप इनको समझाइए कि यह परम्परा मत डालिए। निधन संबंधी उल्लेख के समय आप इनको अपनी-अपनी सीटों पर बैठाइए। आप ओबिचूएरी में इनको बैठाइए।

…(व्यवधान)

11.12 hrs

At this stage, Shri Benny Behanan, Shri Sukhbir Singh Badal, Shri Hanuman Beniwal, Shri Bhagwant Mann and some other hon. Members went back to their seats.

…(व्यवधान)

माननीय अध्यक्ष : माननीय सदस्य, आप सदन की गरिमा को गिरा रहे हैं, अच्छी परम्पराओं को तोड़ रहे हैं। यह देश इसे देख रहा है। विश्व के अंदर सबसे बड़ा लोकतंत्र भारत है, लेकिन आपकी इस तरीके की कार्रवाई कतई उचित नहीं है, न्यायपूर्ण नहीं है। यह देश के लोकतंत्र के लिए उचित नहीं है।

…(व्यवधान)

11.13 hrs

OBITUARY REFERENCES

माननीय अध्यक्ष : माननीय सदस्यगण, मुझे अत्यंत दुख के साथ हमारे 40 पूर्व साथियों के निधन के संबंध में सभा को सूचित करना है।

श्री स्कारिया थॉमस जी छठी और सातवीं लोक सभा के सदस्य थे, जिन्होंने केरल के कोट्टायम संसदीय निर्वाचन क्षेत्र का प्रतिनिधित्व किया।

श्री थॉमस का निधन 74 वर्ष की आयु में 18 मार्च, 2021 को कोच्चि में हुआ।

श्री हरीश नारायण प्रभु जी 10वीं लोक सभा के सदस्य थे, जिन्होंने गोवा के पणजी संसदीय निर्वाचन क्षेत्र का प्रतिनिधित्व किया। वे इससे पहले दो कार्यकाल के लिए गोवा, दमन और दीव विधान सभा के सदस्य और गोवा विधान सभा के सदस्य भी रहे। उन्होंने गोवा, दमन और दीव सरकार में मंत्री के रूप में भी कार्य किया। श्री हरीश नारायण प्रभु का निधन 85 वर्ष की आयु में 20 मार्च, 2021 को पणजी में हुआ।

श्री मुख्तार अनीस 11वीं लोक सभा के सदस्य थे, जिन्होंने उत्तर प्रदेश के सीतापुर संसदीय निर्वाचन क्षेत्र का प्रतिनिधित्व किया। श्री अनीस ने चार कार्यकाल तक उत्तर प्रदेश विधान सभा के सदस्य के रूप में भी कार्य किया और साथ ही उत्तर प्रदेश सरकार में उप मंत्री के रूप में भी कार्य किया। मुख्तार अनीस जी का निधन 77 वर्ष की आयु में 30 मार्च, 2021 को लखनऊ में हुआ।

श्री श्यामा चरण गुप्ता जी ने 14वीं और 16वीं लोक सभा में उत्तर प्रदेश के बांदा और इलाहाबाद संसदीय निर्वाचन क्षेत्र का प्रतिनिधित्व किया। श्री गुप्ता वित्त, अधीनस्थ विधान और सूचना प्रौद्योगिकी संबंधी संसदीय समितियों के सदस्य थे। उनका निधन 76 वर्ष की आयु में 09 अप्रैल, 2021 को नई दिल्ली में हुआ।

श्री दिग्विजय सिंह 7वीं और 8वीं लोक सभा के सदस्य थे, जिन्होंने गुजरात के सुरेन्द्रनगर संसदीय निर्वाचन क्षेत्र का प्रतिनिधित्व किया। श्री सिंह ने इकोलॉजी और पर्यावरण विभाग में उप-मंत्री के रूप में भी कार्य किया। इससे पहले वे गुजरात विधान सभा में दो कार्यकाल के लिए भी सदस्य रहे।

श्री दिग्विजय सिंह का निधन 88 वर्ष की आयु में 3 अप्रैल, 2021 को वांकानेर में हुआ।

श्री अजमीरा चंदुलाल 11वीं और 12वीं लोक सभा के सदस्य थे, जिन्होंने तेलंगाना के वारंगल संसदीय निर्वाचन क्षेत्र का प्रतिनिधित्व किया। श्री चंदुलाल मानव संसाधन विकास संबंधी समिति, श्रम और कल्याण संबंधी समिति तथा एमपीलैड्स संबंधी समिति के सदस्य थे।

वे इससे पहले दो कार्यकाल के लिए आंध्र प्रदेश विधान सभा के सदस्य थे। उन्होंने आंध्र प्रदेश सरकार में मंत्री के रूप में कार्य किया।

श्री अजमीरा चंदुलाल का निधन 66 वर्ष की आयु में 15 अप्रैल, 2021 को हैदराबाद में हुआ।

श्री बची सिंह रावत 11वीं, 12वीं, 13वीं और 14वीं लोक सभा के सदस्य थे, जिन्होंने उत्तराखंड के अलमोड़ा संसदीय निर्वाचन क्षेत्र का प्रतिनिधित्व किया। श्री रावत ने रक्षा राज्य मंत्री तथा साइंस और टेक्नोलॉजी राज्य मंत्री के रूप में भी कार्य किया। वे विभिन्न संसदीय समितियों के सदस्य भी रहे।

श्री रावत इससे पहले दो कार्यकाल के लिए उत्तर प्रदेश विधान सभा के सदस्य रहे और उन्होंने उत्तर प्रदेश सरकार में मंत्री के रूप में भी कार्य किया।

श्री बची सिंह रावत का निधन 71 वर्ष की आयु में 18 अप्रैल, 2021 को ऋषिकेश में हुआ।

श्री जगदीश सिंह राणा 15वीं लोक सभा के सदस्य थे, जिन्होंने उत्तर प्रदेश के सहारनपुर संसदीय निर्वाचन क्षेत्र का प्रतिनिधित्व किया। श्री राणा प्राक्कलन समिति तथा वाणिज्य संबंधी समिति के सदस्य रहे।

इससे पहले वे पांच कार्यकाल के लिए उत्तर प्रदेश विधान सभा के सदस्य रहे। उन्होंने उत्तर प्रदेश सरकार में मंत्री के रूप में भी कार्य किया।

श्री जगदीश सिंह राणा का निधन 66 वर्ष की आयु में 19 अप्रैल, 2021 को सहारनपुर में हुआ।

श्री श्याम बिहारी मिश्रा 10वीं, 11वीं, 12वीं और 13वीं लोक सभा के सदस्य थे, जिन्होंने उत्तर प्रदेश के बिल्हौर संसदीय निर्वाचन क्षेत्र का प्रतिनिधित्व किया।

श्री मिश्रा खाद्य, नागरिक आपूर्ति और सार्वजनिक वितरण संबंधी समिति तथा आवश्यक वस्तु (संशोधन) विधेयक, 1998 संबंधी संयुक्त समिति के सभापति और विभिन्न संसदीय समितियों के सदस्य रहे।

श्री श्याम बिहारी मिश्रा का निधन 82 वर्ष की आयु में 20 अप्रैल, 2021 को कानपुर में हुआ।

श्री सुरेश पासी 13वीं लोक सभा के सदस्य थे, जिन्होंने उत्तर प्रदेश के चैल संसदीय निर्वाचन क्षेत्र का प्रतिनिधित्व किया। श्री पासी विभिन्न संसदीय समितियों के सदस्य रहे।

इससे पहले उन्होंने उत्तर प्रदेश विधान सभा के सदस्य के रूप में भी कार्य किया।

श्री सुरेश पासी का निधन 64 वर्ष की आयु में 22 अप्रैल, 2021 को इलाहाबाद में हुआ।

प्रोफेसर दुखा भगत 13वीं लोक सभा के सदस्य थे, जिन्होंने झारखंड के लोहरदगा संसदीय निर्वाचन क्षेत्र का प्रतिनिधित्व किया। श्री भगत संचार संबंधी समिति के सदस्य थे।

श्री दुखा भगत का निधन 67 वर्ष की आयु में 23 अप्रैल, 2021 को रांची में हुआ।

श्री सुग्रीव सिंह 14वीं लोक सभा के सदस्य थे, जिन्होंने ओडिशा के फूलबनी संसदीय निर्वाचन क्षेत्र का प्रतिनिधित्व किया। वे विभिन्न संसदीय समितियों के सदस्य रहे।

श्री सुग्रीव सिंह का निधन 57 वर्ष की आयु में 26 अप्रैल, 2021 को भुवनेश्वर में हुआ।

श्री रामेश्वर पाटीदार छठी, 9वीं, 10वीं, 11वीं और 12वीं लोक सभा के सदस्य थे, जिन्होंने मध्य प्रदेश के खरगौन संसदीय निर्वाचन क्षेत्र का प्रतिनिधित्व किया।

श्री पाटीदार पेट्रोलियम और रसायन, वाणिज्य, अधीनस्थ विधान और प्राक्कलन समिति के सदस्य रहे।

श्री रामेश्वर पाटीदार का निधन 82 वर्ष की आयु में 27 अप्रैल, 2021 को मध्य प्रदेश के धार में हुआ।

श्री एम. सत्यनारायण राव 5वीं, छठी और 7वीं लोक सभा के सदस्य थे, जिन्होंने तेलंगाना के करीमनगर संसदीय निर्वाचन क्षेत्र का प्रतिनिधित्व किया। वे आवास समिति के सदस्य रहे।

श्री राव का निधन 87 वर्ष की आयु में 27 अप्रैल, 2021 को हैदराबाद में हुआ।

श्रीमती करूणा शुक्ला 14वीं लोक सभा की सदस्य थीं, जिन्होंने छत्तीसगढ़ के जांजगीर संसदीय निर्वाचन क्षेत्र का प्रतिनिधित्व किया। श्रीमती शुक्ला कोयला और इस्पात संबंधी समिति तथा महिलाओं को शक्तियां प्रदान करने संबंधी समिति की सदस्य रहीं।

श्रीमती करूणा शुक्ला का निधन 70 वर्ष की आयु में 27 अप्रैल, 2021 को रायपुर में हुआ।

श्री एस.बी. सिदनाल 7वीं, 8वीं, 9वीं और 10वीं लोक सभा के सदस्य थे, जिन्होंने कर्नाटक के बेलगाम संसदीय निर्वाचन क्षेत्र का प्रतिनिधित्व किया। श्री सिदनाल रेल अभिसमय समिति के सदस्य थे।

उनका निधन 85 वर्ष की आयु में 27 अप्रैल, 2021 को बेलगावी में हुआ।

श्री एकनाथ एम. गायकवाड़ 14वीं और 15वीं लोक सभा के सदस्य थे, जिन्होंने महाराष्ट्र के मुम्बई-दक्षिण मध्य संसदीय निर्वाचन क्षेत्र का प्रतिनिधित्व किया। श्री गायकवाड़ विभिन्न संसदीय समितियों के सदस्य रहे। इससे पहले वे तीन कार्यकाल के लिए महाराष्ट्र विधान सभा के सदस्य रहे। उन्होंने महाराष्ट्र सरकार में मंत्री के रूप में भी कार्य किया। श्री गायकवाड़ का निधन 81 वर्ष की आयु में 28 अप्रैल, 2021 को मुम्बई में हुआ।

श्री कमला प्रसाद रावत 8वीं और 14वीं लोक सभा के सदस्य थे, जिन्होंने उत्तर प्रदेश के बाराबंकी संसदीय निर्वाचन क्षेत्र का प्रतिनिधित्व किया। श्री रावत जल संसाधन और श्रम संबंधी समितियों के सदस्य थे। इससे पहले वे उत्तर प्रदेश विधान सभा के सदस्य और उत्तर प्रदेश सरकार में मंत्री रहे।

श्री रावत का निधन 66 वर्ष की आयु में 29 अप्रैल 2021 को बाराबंकी में हुआ।

श्री लक्ष्मण गिलुवा 13वीं और 16वीं लोक सभा के सदस्य थे, जिन्होंने झारखंड के सिंहभूम संसदीय निर्वाचन क्षेत्र का प्रतिनिधित्व किया। श्री गिलुवा विभिन्न संसदीय समितियों के सदस्य रहे। इससे पहले वे बिहार और झारखंड विधान सभा के सदस्य भी रहे।

श्री लक्ष्मण गिलुवा का निधन 56 वर्ष की आयु में 29 अप्रैल 2021 को जमशेदपुर में हुआ।

डॉ. मोहम्मद शहाबुद्दीन 11वीं, 12वीं, 13वीं और 14वीं लोक सभा के सदस्य थे, जिन्होंने बिहार के सिवान संसदीय निर्वाचन क्षेत्र का प्रतिनिधित्व किया। वे विभिन्न संसदीय समित के सदस्य भी रहे। इससे पहले, डॉ. शहाबुद्दीन बिहार विधान सभा के सदस्य भी रहे।

डॉ. मोहम्मद शहाबुद्दीन का निधन 53 वर्ष की आयु में 1 मई, 2021 को नई दिल्ली में हुआ।

श्री राम चरित्र निषाद 16वीं लोक सभा के सदस्य थे, जिन्होंने उत्तर प्रदेश के मछलीशहर संसदीय निर्वाचन क्षेत्र का प्रतिनिधित्व किया। श्री निषाद परिवहन, पर्यटन और संस्कृति संबंधी समिति तथा अनुसूचित जातियों और अनुसूचित जनजातियों के कल्याण संबंधी समिति के सदस्य थे।

श्री राम चरित्र निषाद का निधन 57 वर्ष की आयु में 3 मई, 2021 को नोएडा में हुआ।

श्री जोरावर राम 9वीं लोक सभा के सदस्य थे, जिन्होंने झारखण्ड के पलामू संसदीय निर्वाचन क्षेत्र का प्रतिनिधित्व किया। वे बिहार विधान सभा के सदस्य होने के साथ बिहार सरकार में राज्य मंत्री भी रहे।

श्री जोरावर राम का निधन 78 वर्ष की आय में 03 मई, 2021 को पलामू में हुआ।

श्री सब्बाम हरी 15वीं लोक सभा के सदस्य थे, जिन्होंने आन्ध्र प्रदेश के अनाकपल्ली संसदीय निर्वाचन क्षेत्र का प्रतिनिधित्व किया। श्री हरी उद्योग समिति के सदस्य थे।

श्री सब्बाम हरी का निधन 68 वर्ष की आयु में 3 मई, 2021 को विशाखापट्टनम में हुआ।

श्री. जय नारायण रोट 7वीं लोक सभा के सदस्य थे, जिन्होंने राजस्थान के पूर्ववर्ती सलुम्बर संसदीय निर्वाचन क्षेत्र का प्रतिनिधित्व किया। वे राजस्थान विधान सभा के सदस्य भी रहे।

श्री जय नारायण रोट का निधन 82 वर्ष की आयु में 5 मई, 2021 को उदयपुर में हुआ।

श्री जगमोहन 11वीं 12वीं और 13वीं लोक सभा के सदस्य थे, जिन्होंने नई दिल्ली संसदीय निर्वाचन क्षेत्र का प्रतिनिधित्व किया। वे वर्ष 1990 से 1996 के दौरान राज्य सभा के भी सदस्य रहे। श्री जगमोहन दिल्ली, गोवा, दमन और दीव के उपराज्यपाल तथा जम्मू और कश्मीर के राज्यपाल भी रहे। श्री जगमोहन संचार, शहरी विकास और गरीबी उन्मूलन, कार्यक्रम कार्यान्वयन और सांख्यिकी, पर्यटन और संस्कृति मंत्रालयों में कैबिनेट मंत्री रहे तथा ऊर्जा संबंधी समिति के सभापति भी रहे।

राष्ट्र के प्रति सेवाओं के लिए श्री जगमोहन को 1971 में पद्म श्री, 1977 में पद्म भूषण और 2016 में पद्म विभूषण से सम्मानित किया गया।

श्री जगमोहन का निधन 93 वर्ष की आयु में 4 मई 2021 को नई दिल्ली में हुआ।

श्री अजीत सिंह 9वीं, 10वीं, 11वीं, 13वीं, 14वीं और 15वीं लोक सभा के सदस्य थे। उन्होंने उत्तर प्रदेश के बागपत संसदीय निर्वाचन क्षेत्र का प्रतिनिधित्व किया।

वे उद्योग, खाद्य, कृषि और नागर विमानन मंत्रालयों में केन्द्रीय कैबिनेट मंत्री रहे।

श्री अजीत सिंह वित्त, सरकारी आश्वासनों, रसायन और उर्वरक तथा एमपीलैड्स संबंधी ससदीय समितियों के सदस्य भी रहे।

श्री अजीत सिंह का निधन गुरुग्राम में 6 मई, 2021 को 82 वर्ष की आयु में हुआ।

श्री आर.एल. भाटिया 5वीं, 7वीं, 8वीं, 10वीं, 11वीं और 13वीं लोक सभा के सदस्य थे, जिन्होंने पंजाब के अमृतसर संसदीय निर्वाचन क्षेत्र का प्रतिनिधित्व किया।

श्री आर.एल. भाटिया वर्ष 1992 से 1996 तक विदेश मंत्रालय में केन्द्रीय राज्य मंत्री रहे।

श्री भाटिया याचिका समिति तथा पूर्ववर्ती खाद्य और नागरिक आपूर्ति संबंधी समिति के सभापति थे।

श्री आर.एल. भाटिया का निधन अमृतसर में 6.5.2021 को 99 वर्ष की आयु में हुआ।

प्रो. रासा सिंह रावत 9वीं 10वीं, 11वीं, 13वीं और 14वीं लोक सभा के सदस्य थे, जिन्होंने राजस्थान के अजमेर संसदीय निर्वाचन क्षेत्र का प्रतिनिधित्व किया।

प्रो. रावत विभिन्न संसदीय समितियों के सदस्य थे।

प्रो. रासा सिंह रावत का निधन अजमेर में 10 मई, 2021 को 79 वर्ष की आयु में हुआ।

श्री संभाजीराव काकाडे छठी और 8वीं लोक सभा के सदस्य थे, जिन्होंने महाराष्ट्र के बारामती संसदीय निर्वाचन क्षेत्र का प्रतिनिधित्व किया।

वे इससे पहले महाराष्ट्र विधान परिषद् के सदस्य थे।

श्री संभाजीराव काकाडे का निधन पुणे में 10 मई, 2021 को 85 की आयु में हुआ।

श्री रामेन्द्र कुमार यादव 9वीं लोक सभा के सदस्य थे, जिन्होंने बिहार के मधेपुरा संसदीय निर्वाचन क्षेत्र का प्रतिनिधित्व किया।

वे बिहार विधान सभा के सदस्य भी रहे।

श्री रामेन्द्र कुमार यादव का निधन पटना में 14 मई, 2021 को 78 वर्ष की आयु में हुआ।

श्री राजीव शंकरराव सातव महाराष्ट्र के हिंगोली संसदीय निर्वाचन क्षेत्र से 16वीं लोक सभा के सदस्य थे। वे राज्य सभा के वर्तमान सदस्य भी थे।

श्री सातव रक्षा संबंधी समिति, अन्य पिछड़े वर्गों के कल्याण संबंधी समिति और रेल समिति के सदस्य रहे तथा महाराष्ट्र विधान सभा के भी सदस्य रहे।

श्री राजीव शंकरराव सातव का निधन पुणे में 16 मई, 2021 को 46 वर्ष की आयु में हुआ।

श्री के. टी. वान्डायार 10वीं लोक सभा के सदस्य थे, जिन्होंने तमिलनाडु के तंजावुर संसदीय निर्वाचन क्षेत्र का प्रतिनिधित्व किया। उनका निधन चेन्नई में 17 मई, 2021 को 92 वर्ष की आयु में हुआ।

प्रो. चमन लाल गुप्ता 11वीं, 12वीं और 13वीं लोक सभा के सदस्य थे, जिन्होंने जम्मू और कश्मीर के उधमपुर संसदीय निर्वाचन क्षेत्र का प्रतिनिधित्व किया।

प्रो. चमन लाल गुप्ता खाद्य प्रसंस्करण उद्योग मंत्रालय में राज्य मंत्री (स्वतंत्र प्रभार) एवं नागर विमानन और रक्षा मंत्रालयों में राज्य मंत्री के रूप में रहे। वे विभिन्न संसदीय समितियों के सदस्य भी रहे।

इससे पूर्व, वे जम्मू और कश्मीर विधान सभा के भी सदस्य थे।

प्रो. चमन लाल गुप्ता का निधन जम्मू में 18 मई, 2021 को 87 वर्ष की आयु में हुआ।

श्री जगन्नाथ पहाड़िया राजस्थान के सवाई माधोपुर संसदीय निर्वाचन क्षेत्र से दूसरी लोक सभा तथा राजस्थान के बयाना संसदीय निर्वाचन क्षेत्र से चौथी, पांचवी और सातवीं लोक सभा के सदस्य थे।

श्री जगन्नाथ पहाड़िया बिहार और हरियाणा के राज्यपाल रहे। वे राजस्थान के मुख्यमंत्री भी रहे तथा वित्त, खाद्य और कृषि, आपूर्ति, संचार और श्रम मंत्रालयों में केन्द्रीय उप मंत्री एवं वित्त राज्य मंत्री भी रहे।

इससे पूर्व, श्री पहाड़िया राज्य सभा के भी सदस्य थे और राजस्थान विधान सभा के सदस्य भी रहे।

श्री जगन्नाथ पहाड़िया का निधन नई दिल्ली में 19 मई, 2021 को 89 वर्ष की आयु में हुआ।

श्री कृष्णा कर्नाटक के मांड्या संसदीय निर्वाचन क्षेत्र से 11वीं लोक सभा के सदस्य थे। श्री कृष्णा ने कर्नाटक विधान सभा के अध्यक्ष के रूप में भी कार्य किया। वे तीन कार्यकाल के लिए कर्नाटक विधान सभा के सदस्य रहे। वे कर्नाटक सरकार में मंत्री भी रहे।

श्री कृष्णा का निधन मैसुरू में 21 मई, 2021 को 79 वर्ष की आयु में हुआ।

श्री टी.एम. कलियानन पूर्ववर्ती मद्रास राज्य से प्रोविजिनल संसद के सदस्य थे।

श्री कलियानन तमिलनाडु विधान सभा और तमिलनाडु विधान परिषद् के भी सदस्य रहे।

श्री टी.एम. कलियानन का निधन तमिलनाडु के नमक्कल में 28 मई, 2021 को 101 वर्ष की आयु में हुआ।

श्री हेमेन्द्र सिंह बनेरा 5वीं और 9वीं लोक सभा के सदस्य थे, जिन्होंने राजस्थान के भीलवाड़ा संसदीय निर्वाचन क्षेत्र का प्रतिनिधित्व किया।

श्री बनेरा प्राक्कलन समिति के सदस्य थे।

श्री हेमेन्द्र सिंह बनेरा का निधन जयपुर में 31 मई, 2021 को 75 वर्ष की आयु में हुआ।

श्री शंकर सखाराम नाम 12वीं लोक सभा के सदस्य थे, जिन्होंने महाराष्ट्र के दहानु संसदीय निर्वाचन क्षेत्र का प्रतिनिधित्व किया।

वे श्रम और कल्याण संबंधी समिति के सदस्य थे। वे तीन कार्यकाल के लिए महाराष्ट्र विधान सभा के सदस्य तथा महाराष्ट्र सरकार में उप मंत्री भी रहे।

श्री शंकर सखाराम नाम का निधन थाणे में 72 वर्ष की आयु में 5 जून, 2021 को हुआ।

श्री दीन बंधु वर्मा 7वीं लोक सभा के सदस्य थे, जिन्होंने राजस्थान के उदयपुर संसदीय निर्वाचन क्षेत्र का प्रतिनिधित्व किया।

श्री वर्मा इससे पहले राजस्थान विधान सभा के सदस्य भी रहे। वे राजस्थान सरकार में राज्य मंत्री भी रहे।

श्री दीन बंधु वर्मा का निधन जयपुर में 9 जून, 2021 को 83 वर्ष की आयु में हुआ।

श्री शरद त्रिपाठी 16वीं लोक सभा के सदस्य थे, जिन्होंने उत्तर प्रदेश के संत कबीर नगर संसदीय निर्वाचन क्षेत्र का प्रतिनिधित्व किया।

श्री त्रिपाठी विदेशी मामलों संबंधी समिति और आवास समिति के सदस्य थे। उनका निधन गुरूग्राम में 30 जून, 2021 को 49 वर्ष की आयु में हुआ।

सभा भारत के महानतम खिलाड़ियों में से एक एथलीट श्री मिल्खा सिंह जी के निधन पर भी शोक व्यक्त करती है। उन्होंने ऐथलीट के क्षेत्र में विभिन्न स्पर्धाओं में देश का नाम ऊँचा किया।

श्री मिल्खा सिंह जी का निधन 18 जून, 2021 को चंडीगढ़ में हुआ।

सभा देश के महानतम कलाकारों में से एक श्री दिलीप कुमार जी के निधन पर भी गहरा दुख व्यक्त करती है।

श्री दिलीप कुमार जी ने उत्कृष्ट अभिनय के माध्यम से भी हमारा मनोरंजन किया और समाज को सकारात्मक संदेश दिया। वे राज्य सभा के पूर्व सांसद भी थे, जिनका निधन 7 जुलाई, 2021 को मुम्बई में हुआ।

सभा देश के अन्य महान हस्तियों के निधन पर भी शोक व्यक्त करती है।

हम अपने पूर्व साथियों के निधन पर गहरा शोक व्यक्त करते हैं और यह सभा शोकसंतप्त परिवारों के प्रति अपनी संवेदना व्यक्त करती है।

अब यह सभा कुछ देर के लिए मौन रहकर उनको श्रद्धांजलि देगी।

The Members then stood in silence for a short while.

माननीय अध्यक्ष: ऊँ शांति। ऊँ शांति। ऊँ शांति।

माननीय अध्यक्ष: श्री राज नाथ सिंह जी।

…(व्यवधान)

माननीय अध्यक्ष: आपकी बात नियम-प्रक्रिया से सुनेंगे।

…(व्यवधान)

माननीय अध्यक्ष : जब एडजर्नमेंट मोशन का समय आएगा तो मैं व्यवस्था दूँगा।

अभी माननीय राज नाथ सिंह जी।

रक्षा मंत्री (श्री राज नाथ सिंह): अध्यक्ष महोदय, पूरा संसद इस बात से सहमत होगा।…(व्यवधान) इस संसद की सबसे बड़ी स्ट्रेंग्थ यदि कोई होती है तो वह हेल्दी ट्रेडिशन होती है।…(व्यवधान)

अध्यक्ष महोदय, मैं यह अनुरोध कर रहा था।…(व्यवधान)

माननीय अध्यक्ष : माननीय राज नाथ सिंह जी महत्वपूर्ण विषय पर बता रहे हैं।

…(व्यवधान)

श्री राज नाथ सिंह : आप मुद्दा उठाइए, कोई आपत्ति नहीं, लेकिन प्लीज़ एक मिनट का समय दीजिए। …(व्यवधान)

अध्यक्ष महोदय, मैं यह निवेदन कर रहा था कि जो हेल्दी ट्रेडिशन है, वह संसद की सबसे बड़ी स्ट्रेंग्थ होती है और इसे बनाकर रखना पक्ष और विपक्ष सबकी जिम्मेदारी होती है।…(व्यवधान)

11.33 hrs

At this stage, Shri Sukhbir Singh Badal, Shri Hanuman Beniwal, Shri Gaurav Gogoi, Shri Bhagwant Mann, Dr. T. Sumathy (A) Thamizhachi Thangapandian and some other hon. Members came and stood on the floor near the Table.

अध्यक्ष महोदय, संसद के जो हेल्दी ट्रेडिशंस बनते हैं, वे संविधान के प्रावधानों से बनते हैं। …(व्यवधान) रूल्स और प्रोसिजर्स से ही सारे हेल्दी ट्रेडिशंस बनते हैं। 24 वर्षों से संसद सदस्य के रूप में मैं अपनी जिम्मेदारी का निर्वाह कर रहा हूँ।…(व्यवधान)

अध्यक्ष महोदय, मैंने देखा है कि जब भी कोई प्रधानमंत्री रहा हो, यदि वह अपने मंत्रिमंडल का विस्तार करता है तो चाहे एक मंत्री का शपथ-ग्रहण हुआ हो या 50 मंत्रियों का शपथ-ग्रहण हुआ हो, प्रधानमंत्री संसद में आकर सबसे पहले सदन की कार्यवाही प्रारंभ होते ही अपने मंत्रिमंडल के सभी सदस्यों का परिचय कराता है और पूरा सदन शांतिपूर्वक ढंग से प्रधानमंत्री की बात सुनता है। …(व्यवधान) जितने भी मंत्रीगण होते हैं, सदन उनका परिचय हासिल करता है। यह हेल्दी ट्रेडिशन यहाँ का रहा है। …(व्यवधान)

अध्यक्ष महोदय, मैंने पहली बार अपने 24 वर्षों के संसदीय जीवन में देखा है कि इस परंपरा को इस बार संसद में तोड़ा गया है।…(व्यवधान)

अध्यक्ष महोदय, मैं कहना चाहता हूँ कि जो कुछ भी काँग्रेस ने किया है, वह दुखद है, वह दुर्भाग्यपूर्ण है और साथ ही साथ वह अनहेल्दी एप्रोच है ।...(व्यवधान) यह कहते हुए मैं अपनी बात समाप्त करता हूँ।...(व्यवधान)

माननीय अध्यक्ष : प्रश्न काल महत्वपूर्ण समय होता है। मैं माननीय सदस्यों से आग्रह करता हूं कि वे कृपया अपने-अपने आसन पर विराजें, ताकि महत्वपूर्ण प्रश्नों के माध्यम से आप सरकार की जवाबदेही तय कर सकें।

...(व्यवधान)

माननीय अध्यक्ष : मैं पुन: माननीय सदस्यों से आग्रह कर रहा हूं कि वे अपने-अपने आसन पर विराजें।

...(व्यवधान)

11.35 hrs.

ORAL ANSWER TO QUESTION

माननीय अध्यक्ष : प्रश्न संख्या 1, श्री रमेश चन्द्र कौशिक।

…(व्यवधान)

(Q.1)

श्री रमेश चन्द्र कौशिक : हम इस महामारी से कंधे से कंधा मिलाकर निबटे हैं। …(व्यवधान)

माननीय अध्यक्ष : सभा की कार्यवाही दो बजे तक के लिए स्थगित की जाती है।

11.36 hrs

The Lok Sabha then adjourned till Fourteen of the Clock.

____

*WRITTEN ANSWERS TO QUESTIONS
(Starred Question Nos.2 to 20
Unstarred Question Nos.1 to 230)
(Page No.73 to 813)

* Available in Master copy of the Debate, placed in Library.

14.00 hrs

The Lok Sabha reassembled at Fourteen of the Clock.

(Shri Rajendra Agrawal *in the Chair*)

…(व्यवधान)

14.0 ½ hrs

At this stage, Shri P.V. Midhun Reddy, Shri Benny Behanan, Shri P.R. Natarajan and some other hon. Members came and stood on the floor near the Table.

माननीय सभापति: माननीय सदस्यगण, मुझे सूचित करना है कि संसदीय कार्य मंत्री जी से माननीय अध्यक्ष जी को एक अनुरोध प्राप्त हुआ है, जिसमें उन्होंने निवेदन किया है कि वर्तमान कोविड-19 स्थिति के कारण संसदीय कार्य राज्य मंत्री को सत्रहवीं लोक सभा के छठे सत्र के दौरान कार्य सूची में सभा पटल पर रखे जाने वाले शीर्ष के अंतर्गत सूचीबद्ध किए गए पत्रों को सभी मंत्रियों की ओर से सभा पटल पर रखने की अनुमति प्रदान की जाए। माननीय अध्यक्ष जी ने उनके अनुरोध को स्वीकार कर लिया है।

…(व्यवधान)

14.01 hrs

PAPERS LAID ON THE TABLE

माननीय सभापति: अब पत्र सभा पटल पर रखे जाएंगे।

श्री अर्जुन राम मेघवाल जी।

संसदीय कार्य मंत्रालय में राज्य मंत्री तथा संस्कृति मंत्रालय में राज्य मंत्री (श्री अर्जुन राम मेघवाल): माननीय सभापति जी, मैं श्रीमती निर्मला सीतारमण जी की ओर से, अधिकरण सुधार (सुव्यवस्थीकरण और सेवा शर्तें) अध्यादेश, 2021 (2021 का संख्यांक 2) के प्रख्यापन द्वारा तत्काल विधान बनाए जाने के कारण दर्शाने वाले व्याख्यात्मक विवरण की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूं।

[Placed in Library, See No. LT 4340/17/21]

संसदीय कार्य मंत्रालय में राज्य मंत्री तथा संस्कृति मंत्रालय में राज्य मंत्री (श्री अर्जुन राम मेघवाल): माननीय सभापति जी, मैं निम्नलिखित पत्र सभा पटल पर रखता हूं:-

(1) राष्ट्रपति द्वारा 4 अप्रैल, 2021 को प्रख्यापित अधिकरण सुधार (सुव्यवस्थीकरण और सेवा शर्तें) अध्यादेश, 2021 (2021 का संख्यांक 2)।

(2) राष्ट्रपति द्वारा 4 अप्रैल, 2021 को प्रख्यापित दिवाला और शोधन अक्षमता संहिता (संशोधन) अध्यादेश, 2021 (2021 का संख्यांक 3)।

(3) राष्ट्रपति द्वारा 13 अप्रैल, 2021 को प्रख्यापित राष्ट्रीय राजधानी क्षेत्र और संलग्न क्षेत्रों में वायु गुणवत्ता प्रबंधन के लिए आयोग अध्यादेश, 2021 (2021 का संख्यांक 4)।

(4) राष्ट्रपति द्वारा 22 अप्रैल, 2021 को प्रख्यापित भारतीय चिकित्सा केन्द्रीय परिषद (संशोधन) अध्यादेश 2021 (2021 का संख्यांक 5)।

(5) राष्ट्रपति द्वारा 16 मई, 2021 को प्रख्यापित होम्योपैथी केन्द्रीय परिषद (संशोधन) अध्यादेश 2021 (2021 का संख्यांक 6)।

(6) राष्ट्रपति द्वारा 30 जून, 2021 को प्रख्यापित आवश्यक रक्षा सेवा अध्यादेश, 2021 (2021 का संख्यांक 7)।

[Placed in Library, See No. LT 4341/17/21]

संसदीय कार्य मंत्रालय में राज्य मंत्री तथा संस्कृति मंत्रालय में राज्य मंत्री (श्री अर्जुन राम मेघवाल): माननीय सभापति जी, श्रीमती रेणुका सिंह सरूता जी की ओर से, मैं निम्नलिखित पत्र सभा पटल पर रखता हूं:-

(1) कंपनी अधिनियम, 2013 की धारा 394 की उप-धारा (1) के अंतर्गत निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण):-

(एक) राष्ट्रीय अनुसूचित जनजाति वित्त एवं विकास निगम, नई दिल्ली के वर्ष 2019-2020 के कार्यकरण की सरकार द्वारा समीक्षा।

(दो) राष्ट्रीय अनुसूचित जनजाति वित्त एवं विकास निगम, नई दिल्ली का वर्ष 2019-2020 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां।

[Placed in Library, See No. LT 4342/17/21]

(2) (एक) ट्राइबल कोऑपरेटिव मार्केटिंग डेवलपमेंट फेडरेशन ऑफ इंडिया लिमिटेड, नई दिल्ली के वर्ष 2019-2020 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(दो) ट्राइबल कोऑपरेटिव मार्केटिंग डेवलपमेंट फेडरेशन ऑफ इंडिया लिमिटेड, नई दिल्ली के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 4343/17/21]

(3) राष्ट्रीय अनुसूचित जनजाति वित्त एवं विकास निगम तथा जनजातीय कार्य मंत्रालय के बीच वर्ष 2020-2021 के लिए हुए समझौता ज्ञापन की एक प्रति।

[Placed in Library, See No. LT 4344/17/21]

14.02 hrs

MATTERS UNDER RULE 377*

माननीय सभापति: जिन माननीय सदस्यों को आज नियम 377 के अधीन मामलों को उठाने की अनुमति प्रदान की गई है, वे अपने मामले के अनुमोदित पाठ को बीस मिनट के अंदर व्यक्तिगत रूप से सभा पटल पर रखने की कृपा करें।

…(व्यवधान)

(i) Need to open new sections from class first to tenth in Kendriya Vidyalaya, BSF, Chakur in Latur Parliamentary Constituency, Maharashtra

श्री सुधाकर तुकाराम श्रृंगरे (लातूर): मेरे लातुर संसदीय क्षेत्र तथा इसके आसपास के इलाकों में ऐसे अनेकों छात्र - छात्राएं हैं जो केन्द्रीय विद्यालय, बीएसएफ, चाकूर में दाखिला लेने के पात्र हैं परन्तु क्षमता कम होने के कारण ऐसे सभी छात्रों का केन्द्रीय विद्यालय, चाकूर में दाखिला हो पाना संभव नहीं हो पा रहा है। कुछ समय पहले मैंने यह प्रस्ताव दिया था कि कक्षा एक से दस तक में प्रत्येक कक्षा में एक-एक सेक्शन की वृद्धि की जाए परन्तु जगह नहीं होने के कारण यह संभव नहीं हो पाया था। अब केन्द्रीय विद्यालय, बी एस एफ, चाकूर, महाराष्ट्र के नए भवन का निर्माण हो गया है तथा नया भवन इस स्कूल को उपलब्ध भी करवा दिया गया है। इस नए भवन में नये सेक्शन खोलने के लिए पर्याप्त कमरे उपलब्ध हैं।

---

* Treated as laid on the Table.

अतः मेरा शिक्षा मंत्री जी से अनुरोध है कि केन्द्रीय विद्यालय, बीएसएफ, चाकूर में कक्षा एक से दस तक सभी कक्षाओं में एक-एक सेक्शन की वृद्धि किए जाने के आदेश शीघ्रातिशीघ्र जारी किए जाएं ताकि इस क्षेत्र के सभी योग्य छात्रों का केन्द्रीय विद्यालय, बीएसएफ, चाकूर में दाखिला होना संभव हो सके।

(ii) Need to develop Tiger Reserve in Kumbhalgarh, Rajasthan

SUSHRI DIYA KUMARI (RAJSAMAND): I would like to use this opportunity to put forth the demand for developing Kumbhalgarh as the 5th potential tiger reserve in Rajasthan. Kumbhalgarh Reserve covers more than 1280 square kilometres which is larger than that of Sariska and has recorded tiger presence in the late 1970s. The prey base at present is sufficient to hold 4 tigers at initial phase and has the potential to hold at least 45 tigers in the coming years. In Ranthambore, the growing tiger population is wandering out of protected areas to find new territory and results in human-tiger conflict. It is very important to develop new tiger reserves while protecting the existing ones. Therefore, it is requested that the government looks into the matter and speeds up the process of tiger introduction at Kumbhalgarh to promote tiger conservation in the country.

(iii)Regarding notification of Ministry of Defence pertaining to restricted zones

DR. SUJAY VIKHE PATIL (AHMEDNAGAR): The Ministry of Defence through a 2016 notification had listed 193 stations under Part A of the circular wherein any construction or repair activity within such restricted zone of 10 meters from the outer wall of Defence establishments in these stations will require prior NOC from Local Military Authority. The circular contains names of cities under Southern Command but omits the name of Ahmednagar. Due to non-inclusion under Part A of 2016 notification and presence of defence establishments such as VRDE, MIRC, KK range, the residents of Ahmednagar are prohibited from carrying out any construction activity within 100m of the establishment and require NOC from Local Military Authority. I request the Ministry of Defence to amend the 2016 guidelines and include Ahmednagar under Part A of the notification to facilitate construction and industrial development through reduction in restricted zone from existing 100m to 10m and provide a time bound mechanism for granting NOC to the local residents.

(iv)Regarding grant of CCS Pension to Navodaya Vidyalaya staff

SHRIMATI SANGEETA KUMARI SINGH DEO (BOLANGIR): Jawahar Navodaya Vidyalayas have occupied a niche in field of school education in decades due to its employees who have been striving hard in remote corners of the country for the upliftment of the rural talent.

The Government has introduced New Pension Scheme for those joining the service on or after 01-01-2004. But staff who joined the NVS before 01-01-2004, request the government to treat their services at par with their counterparts in the KVS and sanction the pension benefits. The employees of NVS were denied the benefit on the grounds that the organization came into existence after the cut-off date 01.01.1986. All autonomous bodies under the Ministry of Education which came into existence after the cut-off date have been sanctioned CCS pension except NVS employees.

I request the Hon'ble Minister of Education to consider their genuine case for granting CCS Pension to the Navodaya Vidyalaya Staff.

(v) Need to provide irrigation facilities under Pradhan Mantri Krishi Sinchai Yojana in backward areas of Bharuch Parliamentary Constituency, Gujarat

श्री मनसुखभाई धनजीभाई वसावा (भरूच):भारत सरकार द्वारा किसानों को समृद्ध करने के लिए लगातार तमाम उपक्रम किए जा रहे हैं। देश में खेती की पद्धतियों के आधुनिकीकरण के साथ ही सरकार द्वारा कृषि क्षेत्र में वित्तीय समावेशन को वरीयता दी जा रही है। हमारे यशस्वी प्रधानमंत्री श्री नरेन्द्र भाई मोदी जी की भी यही सोच है कि जब तक भारत के किसानों को सुविधा सम्पन्न और आर्थिक रूप से मजबूत नहीं बनाया जाएगा, तब तक भारत को विकसित करने के सारे प्रयास नाकाफी होंगे। आज दुनिया के सभी प्रगतिशील देश कृषि क्षेत्र में वित्तीय समावेशन को न सिर्फ बढ़ावा दे रहे हैं बल्कि उन्हें सिंचाई सुविधाओं से भी लैस कर रहे हैं। हमारे देश में आजादी के सात दशक बाद भी कृषि का एक बड़ा हिस्सा सिंचाई से वंचित है। देश में सिंचाई की समस्या को लेकर हमारे माननीय प्रधानमंत्री जी चिंता सर्वविदित है तथा उनका मानना है कि जब तक देश में हर खेत को पानी नहीं मिलेगा तब तक न तो भरपूर उत्पादन हो सकता है और नहीं किसानों की आर्थिक स्थिति में सुधार हो सकता है। प्रधानमंत्री जी की इसी चिंता को ध्यान में रखकर "प्रधानमंत्री कृषि सिंचाई योजना" की शुरूआत की गई है। उपरोक्त महत्वपूर्ण सिंचाई परिचोजना के परिप्रेक्ष्य में मेरा सरकार से आग्रह है कि मेरे संसदीय क्षेत्र भरूच के अंतर्गत आने वाले पिछड़े इलाकों में सिंचाई की सुविधा हेतु तत्काल ठोस कदम उठाए जाए।

(vi) Need to formulate an appropriate export-import policy for the betterment of onion growers

श्रीमती रक्षा निखिल खाडसे (रावेर): प्याज उत्पादन मे भारत विश्व मे दूसरे स्थान पर है और देश में ज्यादातर प्याज उत्पादन महाराष्ट्र राज्य से ही होता है। महाराष्ट्र राज्य से ज्यादातर किसान प्याज की खेती करते है एवं देश की कुल प्याज उत्पादन की 75 से 80 प्रतिशत उत्पाद नासिक, जलगांव, धुलिया व बुलढाणा जिलों से होती है। सरकार की प्याज आयात व निर्यात की व्यापक एवं ठोस पॉलिसी न होने से हाल ही मे प्याज उत्पादक किसानों को भारी मात्रा में नुकसान का सामना करना पड रहा है। मेरे रावेर निर्वाचन कृषि क्षेत्र से कपास के बाद प्याज का उत्पादन ज्यादातर किसान करते है। मै सरकार से अनुरोध करती हूँ कि केंद्र सरकार द्वारा उचित आयात एवं निर्यात पॉलिसी का गठन किया जाए जिससे अंतरराष्ट्रीय स्तर पर भी प्याज की ट्रेडिंग का लाभ भारतीय किसानों को होगा और कोरोना महामारी से जो किसानों का नुकसान हुआ है उसमे थोडी राहत किसानों को होगी तथा उन्हे प्याज कृषि उत्पाद का सही दाम बाजार से प्राप्त होगा।

(vii) Regarding increase in number of doctors and hospital beds in Odisha

SHRIMATI APARAJITA SARANGI (BHUBANESWAR): I would like to draw attention of the Government towards Doctor to Population Ratio of Odisha as estimated in the Report of the Fifteenth Financial Commission for 2021-2026. As opposed to the all-India ratio of 1 doctor for every 1161 patients, Odisha has 1 doctor for every 1864 patients. It is even more disturbing to note that there are 9761 patients per 1 government doctor in the state of Odisha, forcing citizens to turn to private healthcare which can sometimes be unaffordable. The Report states that bed densities are also particularly low in Odisha. When India is battling a deadly pandemic, Odisha fails dismally at providing its citizens their rightful access to reliable and affordable healthcare. I implore the Minister of Health and Family Welfare to seek a Report from the Government of Odisha outlining their plan of action to increase the number of doctors and hospital beds.

(viii) Need to develop waterlogged low land in Bahiyara in Maharajganj Parliamentary Constituency, Bihar as a fishing hub

श्री जनार्दन सिंह सिग्रीवाल (महाराजगंज):बिहार राज्य अंतर्गत सारण प्रमंडल में मेरा संसदीय क्षेत्र महाराजगंज है। मेरे संसदीय क्षेत्र अंतर्गत जिला-सारण एवं सिवान के लगभग तीन हजार हेक्टयर भूभाग वाला एक बहियारा चवँर है जहाँ बारहों मास जल जमाव रहता है। मत्स्य विकास परियोजना के तहत इस चवँर में बड़े-बड़े तालाबों का निर्माण करके इसे मछली पालन का हब बनाया जा सकता है। इस चवँर को मछली पालन के हब के रूप में विकसित करने के लिए पूर्व में मत्स्य पालन की पंचवर्षीय परियोजना की शुरुआत 2018 में की गई थी। लेकिन यह परियोजना मूर्तरूप नहीं ले सकी।

इसलिये मेरा आग्रह है कि भारत सरकार के मत्स्य मंत्री जी उपर्युक्त चवँर का विकास करने के लिए शीघ्र आवश्यक कदम उठायें ताकि हमारे संसदीय क्षेत्र के किसानों एवं मत्स्य पालकों के लिए रोजगार का सृजन हो सके एवं उनका आर्थिक सुदृढ़ीकरण भी हो सके।

(ix) Need to include OBC census in Census 2021

श्री रामदास तडस (वर्धा): मैं माननीय गृहमंत्रीजी का ध्यान महत्वपूर्ण विषय पर आकृष्ट करते हुये निवेदन करता हूँ कि भारत की जनगणना 2021 अनुसूची के लाईन क्रमांक 13 के अंतर्गत ओबीसी वर्ग का समावेश करने की देश को आवश्यकता है। ऐसा करने से भारत देश मे ओबीसी के अंतर्गत आनेवाले सभी जातियो की संख्या विस्तृत रुप से सामने आयेंगी और केन्द्र तथा राज्य शासन द्वारा इस जानकारी का भविष्य मे बड़े पैमाने पर उपयोग हो सकेगा।

मेरा अनुरोध है कि ओबीसी वर्ग को भारत की जनगणना 2021 अनुसूची के लाईन क्रमांक 13 के अंतर्गत समावेश करने हेतु सकारात्मक विचार करे तथा उचित कार्यवाही करने की कृपा करे।

(x) Regarding updating the Scheduled Areas (Maharasthra) Order, 1985

DR. HEENA VIJAYKUMAR GAVIT (NANDURBAR): The President of India had issued the Scheduled Areas (Maharashtra) Order, 1985 under Fifth schedule of the constitution which provides for specification of "Scheduled Areas" in relation to a State after consultation with the State Government concerned. Parliament in 1996 enacted the PESA Act to extend the Panchayati Raj system to the Fifth Schedule areas. However the 1985 order has not been updated for the last 36 years and as a result of this several newly formed villages and Gram Panchayats have not been included under scheduled areas and therefore they are not governed by PESA Act which results in denial of several benefits to the substantial tribal population residing in these areas. I request the Government to kindly pass necessary orders to update the 1985 order at the earliest by considering the proposal sent by Government of Maharashtra for including eligible Village and Gram Panchayats as Scheduled Areas.

(xi) Regarding protest in Union Territory of Lakshdweep over the draft policy changes promulgated by the Administrator

SHRI HIBI EDEN (ERNAKULAM): The union territory of Lakshadweep is witnessing massive protests over the draft policy changes promulgated by the Administrator. The arbitrary policy decisions enunciated by the administrator stands rejected comprehensively by the Islanders and a black day was observed in protest against the draconian legislations. The basic tenets of stakeholder participation in policymaking are ignored by the administrator, and consequently, the natives of Lakshadweep suffered loss of employment, livelihood, endured arbitrary violations of their rights and are denied access to justice.

The decision of the administrator to restrict the entry of elected representatives from Kerala, citing covid-19 pandemic is unwarranted as he flew to Lakshadweep with his entourage and his decision to change the jurisdiction of Lakshadweep from Kerala high court to Karnataka high court is not beneficial.

(xii) Regarding road accidents in Palakkad district

SHRI V. K. SREEKANDAN (PALAKKAD): The road accident at Panniyampadam under Karimba Panchayat in Palakkad district on 966 Palakkad-Kozhikode National Highway is a regular phenomenon and accidents are taking place between Dubai Kunnu and U.P.School. Many people have lost their lives. The accidents occur due to steep slope curves, uneven and slippery road. Lack of drainage system, causing damage to road and making it unfit to drive during the rainy season. The improper digging made the road up and down at many places. The improper construction work damaged the pipe water system in the area and many houses on both sides of the road were facing flow of water into their homes. In all, the work at the above stretch was carried out in an unscientific way. Therefore, I urge upon the honourable Minister to direct the concerned to convene a meeting consisting of public representatives and officials from both NHAI and State government to rectify the errors urgently.

(xiii) Regarding compassionate employment for eligible family members of Covid-19 deceased employees

SHRI KODIKUNNIL SURESH (MAVELIKKARA): Thanks for this opportunity to raise an important matter of COVID 19 induced death and unemployment which is globally chaotic. Deaths are prominent among public utility service employees. Families who have availed bank credit and have lost an earning member to COVID19 are now unable to repay their credit obligations leading to serious socio-economic problems. There is no doubt that NPAs in Banks and NBFCs will worsen. Families living on meagre wages of a single earning member will perish as monetary requirement for senior members to buy medicines and educational requirement is relinquished. Compassionate employment policy exists for Death while in employment. Training helps to make victim's family member eligible. Thus, considering the grave situation, I appeal for urgent compassionate employment to be ordered for eligible family member of COVID 19 deceased employees.

(xiv) Regarding concrete action to check inflation

SHRI S. JAGATHRAKSHAKAN (ARAKKONAM): Prices of metals and intermediate goods like steel, copper and other metals are rising leading to overall increase in prices of finished products. If this continues then there would be widespread inflation and there are chances of India going to the bad inflation phase of 2010-2015. Also, despite the RBI's mandate to target inflation at 4 percent, prices have been rising more than the target. If this is the case during the slow economic growth phase, won't that accelerate and derail economic growth once the economy returns to normal after the Covid-19 pandemic?

I request the Hon'ble Finance Minister to spell out concrete action plans to check inflation slipping out of hand and to usher in economic stability for common man.

(xv) Regarding doubling of Farmers' income

SHRI BALASHOWRY VALLABHANENI (MACHILIPATNAM): It is not just PM but also AP CM who resolved to double farmers' income by 2022. AP CM has gone one step ahead and wants to facilitate loans to entrepreneurs, small shopkeepers, weavers, fishermen, crafismen, etc., through MUDRA loans. We have to focus on agriculture and allied sectors to double farmers' income. For this, GOI should direct bankers to provide loans to farmers/tenant farmers by setting monthly target for each district. Bankers should strictly adhere to the guidelines issued by RBI for this purpose. Bankers should also be directed to provide collateral and hassle-free MUDRA loans by setting targets district-wise to fishermen, farmers, people depending on animal husbandry, pottery, mechanics, roadside dhabas, small shopkeepers, weavers, cobblers, service-based units, etc., by following RBI guidelines which mandates banks to sanction loans upto 1.6 lakhs without any collateral.I request the Finance and Agriculture Ministry to strictly ensure to achieve above objectives of doubling farmers' income and MUDRA loans.

(xvi) Need to construct a platform shed at the Canning Railway station in West Bengal

SHRIMATI PRATIMA MONDAL (JAYNAGAR): Canning railway station over Sealdah-Canning line is one of the busiest ones in the state of West Bengal. It falls under my parliamentary constituency area and witnesses a heavy footfall from the adjoining areas and serves the tourist population as the gateway into the forests of Sundarban. This clearly depicts the importance of the railways station. Here, I would also state that the area experiences extreme weather conditions be it the scorching heat, heavy rainfall and lightning or chilly winds. The Absence of platform shed causes great discomfort for the waiting passesngers, at Canning Railway Stations. Thus, the significance and importance of a platform shed at Canning Railway Station cannot be ignored. Thus, I would like to request the minister for constructing a platform shed over the Canning Railway Station.

(xvii) Regarding inclusion of road from Mangalpur (Gopalganj) to Saran Border in Bihar under National Highway

डॉ. आलोक कुमार सुमन (गोपालगंज): मैं माननीय मंत्री जी सड़क परिवहन और राजमार्ग का ध्यान अपने संसदीय क्षेत्र गोपालगंज में स्थित सारण बांध की ओर आकर्षित करना चाहता हूँ। सारण बांध गोपालगंज जिले के लिए एक बहुत ही महत्वपूर्ण मार्ग का कार्य करता है जो कि लोगों को कई जिलों से जोड़ता है।

अगर मंगलपुर (गोपालगंज) से लेकर पकहा (सारण बॉर्डर) तक बांध को नेशनल हाइवे में सम्मिलित किया जाता है तो इससे मेरे संसदीय क्षेत्र के लोगों को काफी सुविधा होगी तथा 26 लाख जनसंख्या को लाभ मिलेगा। कृषि क्षेत्र में भी काफी प्रगति होगी एवं क्षेत्रीय व्यापार में भी बढ़ोतरी होगी साथ ही साथ भारत सरकार को इससे काफी राजस्व की भी प्राप्ति होगी। मैं यही बताना चाहूँगा कि अगर सारण बॉर्डर (पकहा) से लेकर मंगलपुर (गोपालगंज) तक राष्ट्रीय राजमार्ग का विस्तार होता है तो इससे बिहार में कई जिलों से सीधा सम्पर्क राष्ट्रीय राजमार्ग के माध्यम से स्थापित होगा।

अत: मैं माननीय मंत्री जी से आग्रह करता हूँ कि मेरे संसदीय क्षेत्र गोपालगंज के विकास के लिए सारण बॉर्डर (पकहा) से लेकर मंगलपुर (गोपालगंज) तक नेशनल हाइवे में शामिल किया जाय तथा राष्ट्रीय राजमार्ग में शामिल करने के बाद सारण बांध पर नेशनल हाइवे का काम शुरू किया जाय।

(xviii) Regarding setting up of a permanent bench of the High Court in Berhampur, Odisha

SHRI CHANDRA SEKHAR SAHU (BERHAMPUR): Southern Orissa has large number of tribals. Poor people living in remote areas are far off from the State Capital and Cuttack, the seat of the High Court of Orissa. Case from south Odisha constitutes more than 30 percent of total cases in Odisha High Court. The main justification advanced by these people is that since the people of these regions are generally poor and the High Court is at a long distance from these areas, they cannot actually avail the opportunity of getting justice in time.

Berhampur with its urban agglomeration is the second biggest city of Odisha. It has all necessary infrastructure for the establishment of a permanent bench of the high court connected to South Odisha.

I, therefore, request the Minister of Law and Justice to consider the above proposal for making available speedy justice to the poor people of the region at Berhampur.

(xix) Need to ensure payment of sugarcane arrears to farmers by sugar mills in Uttar Pradesh

श्री मलूक नागर (बिजनौर): आज देश का किसान बहुत परेशान है। किसानों की आय दोगुनी करने, गन्ने का रेट बढ़ाने, गन्ना खरीद का बकाया भुगतान आदि से संबंधित मुद्दे को मैं 8 बार संसद में, 3 बार संसदीय समितियों की बैठकों में उठा चुका हूं तथा 4 बार उ.प्र. के मंत्रियों को व बीते साल मा. वित्त मंत्री जी को पत्र लिख चुका हूं। इस तरह 16 बार इस विषय को उठा चुका हूँ और आज 17वीं बार उठा रहा हूं कि अतिशीघ्र गन्ने का खरीद मूल्य बढ़ाने के साथ-साथ उपजों का भी मूल्य लागत अनुपात में बढ़ाया जाए, व पूरे उ. प्र. में हजारों करोड़ व पूरे देश में लाखों करोड़ गन्ना किसानों का जो पैसा गन्ना फैक्ट्रियों पर बकाया है, उसे दिलवाया जाए जिससे देश की रीढ़ की हड्डी कृषि क्षेत्र मजबूत होगा एवं देश की अर्थव्यवस्था मजबूत होगी और देश का किसान खुशहाल होगा।

(xx) Regarding development of Mega Tourism near Kaleshwaram Lift Irrigation project, Telangana

SHRI KOTHA PRABHAKAR REDDY (MEDAK): I would like to draw kind attention of the House regarding the need to develop a mega tourism project near the prestigious Kaleshwaram Lift Irrigation Project in Telangana State.

The Government of Telangana proposes to complete the Kaleshwaram project having full flow of water of River Godavari and studying the possibility of creating an ambience to improve tourism by providing similar recreation facilities and proposes to operate cruise boats, introduce water sports and gliding facilities, etc on the 22-km stretch along the backwaters between Kaleshwaram temple town and Laxmi Barrage which is also known as Medigadda barrage as the tourists are looking for nightlife at the waterfront. There is need to develop other tourism sites at related reservoirs including Midmanair, Annapoorna, Sri Ranganayaka Sagar, Sri Komaravelli Mallanna Sagar, Kondapochamma projects, etc. I request the Hon'ble Minister of Tourism, through the Chair, to kindly intervene in the matter

(xxi) Regarding Railway projects causing discontent among farmers

SHRI SHRINIWAS DADASAHEB PATIL (SATARA): The present work being carried out by the railways is causing great discontent among the farmers. Reasons being there are rampant discrepancies in the land maps, records and drawings used by railways, the official maps and records available with the district revenue department and the actual ground situation.

In spite of the fact that the farmers have expressed their willingness to cooperate with the project after due completion of the land acquisition process, it seems that the railways has started work based on some arbitrary maps and records without confirming them with local revenue authorities, without clearly demarcating the railway boundaries or without completing the land acquisition process.

You are requested to direct the concerned railway authorities to reconcile the land records with the revenue department and complete the process.

(xxii) Regarding introduction of daily express train between Chennai and Karaikkudi and passenger trains between Thiruvarur and Karaikudi

SHRI M. SELVARAJ (NAGAPATTINAM): It is more than 2 years since Tiruvarur-Karaikudi stretch was converted into broad gauge. Due to the prolonged delay in introduction of regular train services, the huge demand for train service from Tiruvarur to Karaikudi has been brought to the notice of the railway administration requesting to consider the long-pending demand that will benefit the elders, women, traders, agriculturists and fishermen of the east coast of the delta, besides providing rail service to Chennai.

Despite the fact that crores of money has been spent by the railway administration for laying the new broad gauge track and creating new assets as part of gauge conversion, this BG section has remained completely non-utilised .

I urge the Minister of Railways to introduce a daily express train between Chennai and Karaikudi via Tiruvarur, Pattukottai and operation of passenger trains between Thiruvarur and Karaikudi section at the earliest.

… (*Interruptions*)

माननीय सभापति: यह मानसून सेशन है, थोड़ा कड़क तो होगा ही, जरा मीठी-मीठी बरसात हो जाए तो वह ज्यादा अच्छा है।

…(व्यवधान)

माननीय सभापति: आप सब कृपा करके अपने-अपने स्थानों पर जाएं, प्लीज, आप सब बैठ जाइए।

…(व्यवधान)

माननीय सभापति: सदन की कार्यवाही आगे चले, कृपा करके अपने-अपने स्थानों पर वापस जाएं।

…(व्यवधान)

माननीय सभापति: माननीय सदस्यगण, मेरा अनुरोध है कि कृपया आप सब अपने-अपने स्थानों पर जाएं, Please go back to your seat.

…(व्यवधान)

माननीय सभापति: सभा की कार्यवाही तीन बजकर तीस मिनट तक के लिए स्थगित की जाती है।

14.02 hrs

The Lok Sabha then adjourned till Thirty Minutes past Fifteen of the Clock.

____

<u>15.30 hrs</u>

The Lok Sabha reassembled at Thirty Minutes past Fifteen of the Clock.

(Hon. Speaker *in the Chair*)

…(व्यवधान)

<u>15.30 ½ hrs</u>

At this stage, Shri P.V. Midhun Reddy, Shri Gurjeet Singh Aujla, Dr. T. Sumathy (A) Thamizhachi Thangapandian and some other hon. Members came and stood on the floor near the Table.

माननीय अध्यक्ष : माननीय सदस्यगण, मैं आपसे आग्रह करता हूं कृपया आपन अपने आसन पर विराजें।

…(व्यवधान)

माननीय अध्यक्ष : माननीय सदस्यगण, आपको हर विषय पर, हर मुद्दे पर चर्चा करने का पर्याप्त समय और पर्याप्त अवसर दिया जाएगा। कृपया अपने आसन पर विराजें।

…(व्यवधान)

THE MINISTER OF PARLIAMENTARY AFFAIRS, MINISTER OF COAL AND MINISTER OF MINES (SHRI PRALHAD JOSHI): Sir, I want to reassure that the Government is ready for any discussion on any subject at any time. …(*Interruptions*) I only appeal to them to allow the House to run. People are

looking at us. People want to know what the issue is, what they want and what discussion they want. …(*Interruptions*) The Government is ready for discussion on any subject. Why are they agitating? Let them explain to the nation. …(*Interruptions*)

माननीय अध्यक्ष : सरकार ने कहा है कि वह हर विषय पर चर्चा करने के लिए तैयार है। आप अपने आसन पर विराजें। सरकार चर्चा करने के लिए तैयार है। यह सदन चर्चा करने के लिए है, संवाद करने के लिए है।

…(व्यवधान)

माननीय अध्यक्ष : माननीय सदस्य अपने आसन पर विराजें।

माननीय मंत्री, श्री अश्वनी वैष्णव जी।

…(व्यवधान)

15.31 hrs

STATEMENT BY MINISTER

Reported use of Spyware Pegasus to compromise phone data of some persons as reported in media on 18th July, 2021

THE MINISTER OF RAILWAYS, MINISTER OF COMMUNICATIONS AND MINISTER OF ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI ASHWINI VAISHNAW): Hon. Speaker, Sir, I rise to make a statement on the reported use of spyware Pegasus to compromise phone data of some persons. …(*Interruptions*)

A highly sensational story was published by a web portal yesterday night. Many over the top allegations have been made around this story. …(*Interruptions*)

Hon. Speaker, Sir, the Press reports have appeared a day before the Monsoon Session of Parliament. This cannot be a coincidence. …(*Interruptions*)

In the past, similar claims were made regarding the use of Pegasus on WhatsApp. Those reports had no factual basis and were categorically denied by all parties, including in the Supreme Court. The Press reports of 18th July, 2021 also appear to be an attempt to malign the Indian democracy and its well-established institutions. …(*Interruptions*)

We cannot fault those who have not read the news story in detail. I request all hon. Members of the House to examine the issues on facts and logic. …(*Interruptions*)

The basis of this report is that there is a consortium which has got access to a leaked database of 50,000 phone numbers. The allegation is that individuals linked to these phone numbers were being spied upon. However, the report says that:

> "The presence of a phone number in the data does not reveal whether a device was infected with Pegasus or subject to an attempted hack.
>
> Without subjecting a phone to this technical analysis, it is not possible to conclusively state whether it witnessed an attempted hack or was successfully compromised."

Hon. Speaker, Sir, the report itself clarifies that presence of a number in the list does not amount to snooping. …(*Interruptions*)

Hon. Speaker, Sir, now let us examine what NSO, the company which owns the technology, has said. I quote:

> "NSO Group believes that claims that you have been provided with are based on misleading interpretation of leaked data from basic information, such as HLR Lookup services, which have no bearing on the list of the customers targets of Pegasus or any other NSO products.
>
> Such services are openly available to anyone, anywhere, and anytime, and are commonly used by governmental agencies as well as by private companies worldwide. It is beyond dispute that the data has nothing to do with surveillance or with NSO. So, there can be no factual basis to suggest that a use of the data somehow equates to surveillance."

Sir, I highlight that the NSO has also said that the list of countries shown using Pegasus is incorrect and many countries mentioned are not even their clients. It also said that most of its clients are western countries. …(*Interruptions*)

Hon. Speaker, Sir, it is evident that the NSO has also clearly rubbished the claims in the report. …(*Interruptions*)

Hon. Speaker, Sir, let us look at India's established protocols when it comes to surveillance. I am sure, my colleagues in the Opposition who have been in Government for years are very well aware of these protocols.

Since they have governed the country, they would also be aware that any form of illegal surveillance is not possible with the checks and balances in our laws and our robust institutions. …(*Interruptions*)

In India, there is a well-established procedure through which lawful interception of electronic communication is carried out for the purpose of national security, particularly on the occurrence of any public emergency or in the interest of public safety, by agencies at the Centre and States. …(*Interruptions*) The requests for these lawful interceptions of electronic communication are made as per the relevant rules under the provisions of section 5(2) of Indian Telegraph Act, 1885 and section 69 of the Information Technology Act, 2000. …(*Interruptions*)

Each case of interception or monitoring is approved by the competent authority. These powers are also available to the competent authority in the State Governments as per the IT (Procedure and Safeguards for Interception, Monitoring and Decryption of Information) Rules, 2009. …(*Interruptions*)

There is a very-well established oversight mechanism in the form of a review committee headed by the Union Cabinet Secretary. In case of a State Government, such cases are reviewed by a committee headed by the Chief Secretary concerned. The law also provides an adjudication process for those people who are adversely affected by any such incident. …(*Interruptions*)

The procedure, therefore, ensures that any interception or monitoring of any information is done as per due process of law. The framework and institutions have withstood the test of time. …(*Interruptions*)

Hon. Speaker Sir, in conclusion, I humbly submit that:

1. The publisher of the report states that it cannot say if the numbers in the published list were under surveillance.
2. The company whose technology was allegedly used has denied these claims outrightly.
3. And the time-tested procedures of our country are well-established to ensure that unauthorised surveillance cannot occur. …(*Interruptions*)

Hon. Speaker, Sir, when we look at this issue through the prism of logic, it clearly emerges that there is no substance whatsoever behind this sensationalism.

Thank you, hon. Speaker, Sir. …(*Interruptions*)

[Placed in Library, See No.LT 4344A/17/21]

माननीय अध्यक्ष: माननीय सदस्यगण, सरकार ने भी कहा है कि वह हर विषय और हर मुद्दे पर चर्चा करने के लिए तैयार है। मैं सभी माननीय सदस्यों से आग्रह करूंगा कि आप जनहित और देशहित में मुद्दों को उठाएं और चर्चा करें, तो उचित रहेगा। यही संसद की मर्यादा है।

…(व्यवधान)

माननीय अध्यक्ष: सभा की कार्यवाही मंगलवार, दिनांक 20 जुलाई, 2021 को प्रात: 11 बजे तक के लिए स्थगित की जाती है।

…(व्यवधान)

15.38 hrs

The Lok Sabha then adjourned till Eleven of the Clock on
Tuesday, July 20, 2021/Ashadha 29, 1943 (Saka)

____

INTERNET

The Original Version of Lok Sabha proceedings is available on Parliament of India Website and Lok Sabha Website at the following addresses:

http://www.parliamentofindia.nic.in
http://www.loksabha.nic.in

LIVE TELECAST OF PROCEEDINGS OF LOK SABHA

Lok Sabha proceedings are being telecast live on Lok Sabha T.V. Channel. Live telecast begins at 11 A.M. everyday the Lok Sabha sits, till the adjournment of the House.

Published under Rules 379 and 382 of the Rules of Procedure and Conduct of Business in Lok Sabha (Sixteenth Edition)